

ORISSA HIGH COURT

FILING REPORT AS ON :25/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/35246/2024	KAMARUDDIN KHAN VS STATE OF ODISHA	BHARAT JALLI VS	ANANDAPUR /292 /2024 () //	AOD20240000581C202400041
2	D-BLAPL/35249/2024	YOGENDRA KUMAR VS STATE OF ODISHA	PRANAYA KUMAR MOHAPATRA VS	//0 () //	
3	D-BLAPL/35251/2024	TRINATH NAYAK VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	KABISURYANAGAR /468 /2024 () //	
4	D-BLAPL/35253/2024	NARENDRA BAGH VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	KORAPUT SADAR /157 /2024 () //	
5	D-BLAPL/35256/2024	RAMESH NAYAK @ RAMESH KUMAR NAYAK VS STATE OF ODISHA	VIVEKANANDA JENA VS	SORO /661 /2024 () //	
6	D-BLAPL/35257/2024	DEBENDRANATH MAHANTA VS STATE OF ODISHA	BHARAT JALLI VS	ANANDAPUR /292 /2024 () //	AOD20240000581C202400042
7	D-BLAPL/35267/2024	LASIM SISHA @ LACHHIM VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MUDULIPODA /21 /2022 () //	
8	D-BLAPL/35268/2024	JAGANNATH MALLIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TARBHA /331 /2024 () //	
9	D-BLAPL/35269/2024	AKASH BASTIA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /313 /2024 () //	
10	D-BLAPL/35272/2024	SK. LUKMAN VS STATE OF ODISHA	BHARAT JALLI VS	ANANDAPUR /292 /2024 () //	AOD20240000581C202400043
11	D-BLAPL/35273/2024	AHAMAD ALI @ GOLU KHAN VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	JONK /223 /2024 () //	

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12	D-BLAPL/35274/2024	ABHISEK DUBEY VS STATE OF ODISHA	SARBESWAR SAHOO VS	MALKANGIRI /642 /2024 () //	AOD20220004505C202400075
13	D-BLAPL/35276/2024	KUNAL BEHERA VS STATE OF ODISHA	KEDAR CHANDRA SARANGI VS	MOHANA /198 /2024 () //	
14	D-BLAPL/35278/2024	MAHAMMAD RABANI@SK. RABANI@MD. RABANI VS STATE OF ODISHA	BHARAT JALLI VS	ANANDAPUR /292 /2024 () //	AOD20240000581C202400044
15	D-BLAPL/35279/2024	SUPAN KULDEEP VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	THUAMUL RAMPUR /149 /2024 () //	
16	D-BLAPL/35281/2024	HALADHAR CHAULIA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	//0 () //	
17	D-BLAPL/35282/2024	PINTU ROY VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	CHITRAKONDA /83 /2022 () //	
18	D-BLAPL/35283/2024	BABULA NAIK VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	LANJIGARH /96 /2024 () //	
19	D-BLAPL/35284/2024	SUSANTA KUMAR CHOUDHURY VS STATE OF ODISHA	BATA KRISHNA PANDA VS	GANGAPUR (BHANJANAGAR) /550 /2024 () //	AOR20220003275C202400025
20	D-BLAPL/35285/2024	HADIA @ HIRASUNDAR MOHAPATRA VS STATE OF ODISHA	ASHOK KUMAR PATTANAIK (A) VS	DHENKANAL SADAR /777 /2024 () //	
21	D-BLAPL/35292/2024	SANKAR MOHAPTRA @ SHANKAR MAHAPATRA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	INDUASTRIAL,NISA /323 /2024 () //	AOR20220001631C202400164
22	D-BLAPL/35294/2024	MANAS NAYAK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	NIKIRAI /278 /2024 () //	
23	D-BLAPL/35306/2024	SASHIKANTA JENA @ TUKU	ANITA SAHOO	SIMULIA /358 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/35316/2024	SANJAYA KUMAR SAHU	ABHAYA KUMAR SHARMA	MANCHESWAR P.S. /396 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/35317/2024	SUMANTA SABAR	CHHABI BEHERA	BADAGADA /539 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/35323/2024	JITENDRA MALLICK	RAMESH CHANDRA MAHARANA	KUJANGA /228 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/35325/2024	BHIMSEN @ BHIMA SOREN @ MURMU	AMIT KUMAR NATH	MOHULDIHA /47 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/35326/2024	MUNA SAHOO	DILLIP KUMAR RAY	BASUDEVPUR /670 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/35327/2024	KRUPA @ KRUPA SINDHU SAHOO	DILLIP KUMAR RAY	BASUDEVPUR /670 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/35331/2024	BHOLA @ DHANJAYA @ DHANANJAYA TAREI	BISWAJIT MOHANTY	KHALLIKOTE /842 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/35333/2024	RANI PANDA @ RAJESH PANIGRAHI	DEBASISH PATNAIK	GOSANINUAGAM /137 /2024	
	BLAPL/11821/2024	VS	VS	S.D.J.M.,BERHAMPUR(Ganjam)	
		STATE OF ODISHA		GR/0001162/2024	
32	D-BLAPL/35336/2024	BITU @ BISWAJIT DAS	KABIR KUMAR JENA	KUJANGA /63 /2024	AOD20240000733C202400008
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/35338/2024	SANTOSHI @ SANTOSINI BEHERA	ASHOK DAS	K.NUAGAON /209 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/35341/2024	RUPESH KUMAR MAHATO	DHIRENDRA NATH BEHERA	//	AOR20230000106C202400011
		VS	VS	()	

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35	D-BLAPL/35342/2024	STATE OF ODISHA TAPAS MAHAPATRA VS	RASHMIKANTA MAHALIK VS	// BARGARH /312 /2024 ()	
36	D-BLAPL/35351/2024	STATE OF ODISHA RAMACHANDRA BISWAL VS	BATA KRISHNA PANDA VS	// GANGAPUR (BHANJANAGAR) /550 /2024 ()	AOR20220003275C202400026
37	D-BLAPL/35352/2024	STATE OF ODISHA RAMAKANTA BEHERA VS	SUCHIT KUMAR NAYAK VS	// BOIPARIGUDA /183 /2021 ()	
38	D-BLAPL/35353/2024	STATE OF ODISHA ASALI PRADHAN @ ASIL PRADHAN @ CHIKU VS	BIKASH CHANDRA PARIJA VS	// NIALI /324 /2024 ()	
39	D-BLAPL/35354/2024	STATE OF ODISHA JAGANNATH PAIK VS	SUCHIT KUMAR NAYAK VS	// B.SINGHPUR /136 /2022 ()	
40	D-BLAPL/35357/2024	STATE OF ODISHA JAGABANDHU CHANDAL VS	SUCHIT KUMAR NAYAK VS	// KUNDRA /103 /2022 ()	
41	D-BLAPL/35358/2024	STATE OF ODISHA SRIHARI PRADHAN VS	SACHIDANANDA PADHEE VS	// MOHANA /57 /2024 ()	
42	D-BLAPL/35359/2024	STATE OF ODISHA KESHAB NAIK VS	SANTOSH KUMAR MAHANTY VS	// JAGANNATHA PRASAD /413 /2024 ()	AOD20240000242C202400025
43	D-BLAPL/35367/2024	STATE OF ODISHA SK.JAMIRUDDIN VS	BISWORANJAN SWAIN VS	// SPL.TASK FORCE /24 /2023 ()	
44	D-BLAPL/35368/2024	STATE OF ODISHA KASINATH MALLIK VS	AMITAV TRIPATHY VS	// ODAGAON /247 /2024 ()	
45	D-BLAPL/35371/2024	STATE OF ODISHA KABULI MAHARANA VS STATE OF ODISHA	AMITAV TRIPATHY VS	// NAYAGARH SADAR /257 /2024 () //	

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46	D-BLAPL/35374/2024	SANADA PARIDA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	GONDIA /303 /2024 () //	
47	D-BLAPL/35381/2024	MATA @ SUKANTI JENA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	TIHIDI /312 /2024 () //	
48	D-BLAPL/35384/2024	DHANURJAYA HANTAL VS STATE OF ODISHA	MANORANJAN PADHY VS	MATHILI /100 /2022 () //	AOD20220003086C202400001
49	D-BLAPL/35387/2024	SURJYA SUNA @ SURYA SUNA VS STATE OF ODISHA	ROHIT KUMAR SUNA VS	MANAMUNDA /339 /2024 () //	
50	D-BLAPL/35392/2024	KALIA SINGHARI @ TALUCCHA NITYANANDA MOHAPATRA VS STATE OF ODISHA	HIMANU PRASAD PRADHAN VS	PURI TOWN /90 /2022 () //	
51	D-BLAPL/35393/2024	MALAY DEEP VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	DABUGAM /192 /2024 () //	
52	D-BLAPL/35394/2024	PATI @ GANESWAR MISHRA VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	Tantiapal Marine /157 /2024 () //	
53	D-BLAPL/35398/2024	SANTOSH MAHARANA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	CHANDRASEKHARPUR /583 /2024 () //	
54	D-BLAPL/35399/2024	PREET SINGH CHHABADA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	JONK /213 /2024 () //	AOD20240000391C202400108
55	D-BLAPL/35401/2024	BIRENDRA PRADHAN VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	BARGARH /631 /2024 () //	
56	D-BLAPL/35402/2024	ROHIT KUMAR VS STATE OF ODISHA	HEMANT KU. TRIPATHY VS	CHAULIAGANJA /274 /2024 () //	
57	D-BLAPL/35404/2024	AJAY PRATAP SINGH	NITYANANDA MOHAPATRA	//0	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/35405/2024	CHANDRA @ CHANDRAY HANSDAH	AMIT KUMAR NATH	MOHULDIHA /47 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/35406/2024	JITENDRA SETHI @ JITU	MANAS KUMAR CHAND	TANGI (KHURDA) /103 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/35407/2024	SABIR KHAN	DEBASHIS ROUTRAY	JALESWAR /23 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/35410/2024	RANJEET PATTNAIK @ JEET PATTANAIAK	JAGAJIBAN PRADHAN	SARANGADA /104 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/35412/2024	RANJEET PATTNAIK @ JEET PATTANAIAK	BISWAJEET PATTNAIK	SARANGADA /98 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/35416/2024	DHIRABAL PUJARI	NITYANANDA MOHAPATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/35417/2024	MUNA @ ASISH MOHARANA @ ASHISH	DEVASHIS PANDA	DHENKANAL SADAR /777 /2024	AOR20220001247C202400020
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/35420/2024	TARUN PRADHAN	NITYANANDA MOHAPATRA	G.R.P.S.,SAMBALPUR /141 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/35425/2024	BHAGU MAJHI	JAYANTA KUMAR PADHI	JEYPORE SADAR /19 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/35426/2024	DASA KHORA	AMULYA RATNA PANDA	BOIPARIGUDA /76 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/35427/2024	MANAS KHATUA	DEVASHIS PANDA	ATHGARH /210 /2019	AOR20220001247C202400019
		VS	VS	()	

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69	D-BLAPL/35429/2024	STATE OF ODISHA SANJAYA KHOSLA VS	AMULYA RATNA PANDA VS	// /0 ()	
70	D-BLAPL/35431/2024	STATE OF ODISHA MANOJ KUMAR KANHAR VS	AMULYA RATNA PANDA VS	// SPL.TASK FORCE /1 /2017 ()	
71	D-BLAPL/35433/2024	STATE OF ODISHA AMULIYA MALIK VS	SATYANARAYAN MISHRA VS	// JENAPUR /191 /2024 ()	
72	D-BLAPL/35435/2024	STATE OF ODISHA PANKAJ MANDAL VS	SATYANARAYAN MISHRA VS	// PODIA PS /63 /2024 ()	
73	D-BLAPL/35436/2024	STATE OF ODISHA SIBA MANIA VS	DEVASHIS PANDA VS	// BEGUNIA P.S. /84 /2023 ()	AOR20220001247C202400018
74	D-BLAPL/35437/2024	STATE OF ODISHA BIJAYA MISTRY VS	SATYANARAYAN MISHRA VS	// MALKANGIRI /441 /2024 ()	
75	D-BLAPL/35438/2024	STATE OF ODISHA LALTU PALAI @ SATYABRATA PALAI VS	BIBHUTI RANJAN MOHANTY VS	// AUL /517 /2024 ()	
76	D-CMAPL/49258/2024	STATE OF ODISHA STATE OF ODISHA VS SUBRAT KUMAR PANIGRAHI	SASWAT KUMAR DAS,A.G.A VS	// // ()	LOD20240000172C202400307
77	D-CMP/49135/2024	BHARAT SAHU VS JYOTIRANJAN MOHANTY	MANASH RANJAN NAYAK VS	// // ()	
78	D-CMP/49157/2024	MANORANJAN NAYAK VS LAXMAN SAHU	TIKERAM MEHER VS	// // ()	
79	D-CMP/49192/2024	KABITA JENA VS SANJEEV KUMAR JAIN	ARJUNA CHARANA BEHERA VS	// // ()	

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80	D-CMP/49220/2024	ROSALIN PRUSTY @ ROJALIN PRUSTY VS BIBHUTI BHUSAN PRUSTY	AMIT KUMAR NATH VS	// 0 //	
81	D-CMP/49292/2024	GYANENDRANATH DAS VS BIDYADHAR SAHOO	DILLIP KUMAR PRADHAN VS	// 0 //	
82	D-CMP/49298/2024	SARBESWAR GURU VS RUNI GHOSH	SUSANTA KUMAR DASH VS	// 0 //	
83	D-CONTC/49140/2024	ANANTA CHARAN PRADHAN VS SHALINI PANDIT, IAS	ADV. VS	// 0 //	
84	D-CONTC/49142/2024	KRUSHNA CHANDRA SAMAL VS SHALINI PANDIT, IAS	ADV. VS	// 0 //	
85	D-CONTC/49147/2024	TRINATH DASH VS ASHOK KUMAR MOHANTY	ADV. VS	// 0 //	
86	D-CONTC/49156/2024	NIRUPAMA PALEI VS DINAMANI NAYAK, OAS(SB)	ADV. VS	// 0 //	
87	D-CONTC/49191/2024	PARAMANANDA PALEI VS VIJAYA AMRUTA KULANGE	ADV. VS	// 0 //	
88	D-CONTC/49193/2024	RAMESH CHANDRA JENA VS VIJAYA AMRUTA KALUNGE, LABOUR COMMISSIONER	ADV. VS	// 0 //	
89	D-CONTC/49210/2024	BIBHU PRASAD MOHANTY VS PRASANTA KUMAR HOTA, CDMO, CUTTACK	ADV. VS	// 0 //	
90	D-CONTC/49213/2024	KRISHNA MOHAN PATNAIK VS KALIPRASANNA MOHAPATRA, IAS	SATYA SUNDAR KANUNGO VS	// 0 //	
91	D-CONTC/49250/2024	SIBARAM BEHERA	ADV.	//	

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		VS	VS	()	
		JYOTIRANJAN MISHRA, DIRECTOR, ELEMENTARY EDUCATION		//	
92	D-CONTC/49273/2024	PARAMESWAR PANDA	ADV.	//	
		VS	VS	()	
		SALINI PANDIT, IAS		//	
93	D-CONTC/49275/2024	BINAYA KRUSHNA BEHERA	ADV.	//	
		VS	VS	()	
		SALINI PANDIT, IAS		//	
94	D-CONTC/49278/2024	RAJKISHORE DAS	ADV.	//	
		VS	VS	()	
		SALINI PANDIT, IAS		//	
95	D-CONTC/49281/2024	SISIR KUMAR SATAPATHY	ADV.	//	
		VS	VS	()	
		SALINI PANDIT, IAS		//	
96	D-CONTC/49284/2024	KRUTIBAS SAHOO	ADV.	//	
		VS	VS	()	
		SALINI PANDIT, IAS		//	
97	D-CONTC/49317/2024	SABITA ROUT	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	()	
		DILLIP ROUTRAI, IAS		//	
98	D-CONTC/49319/2024	HARICHANDAN NAYAK	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	()	
		DILLIP ROUTRAI, IAS		//	
99	D-CONTC/49320/2024	DEEPAK KUMAR NAYAK	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	()	
		DILLIP ROUTRAI, IAS		//	
100	D-CONTC/49321/2024	BARENDRA KUMAR SAHOO	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	()	
		DILLIP ROUTRAI, IAS		//	
101	D-CONTC/49322/2024	KABITA SUNDARI MALLICK	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	()	
		DILLIP ROUTRAI, IAS		//	
102	D-CRLA/35242/2024	BIBHUTI ROUT@SIRIA	GHANASHYAM MUDULI	BANKI /197 /2016	AOR20220002820C202400014
		VS	VS	()	

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103	D-CRLA/35245/2024 CRLA/1185/2024	STATE OF ODISHA RAVI VS STATE OF ODISHA	SUDHIR RANJAN MOHAPATRA VS	// ADVA /103 /2021 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000104/2021	
104	D-CRLA/35255/2024	KAPILA @ KAPILENDRA MALLIK VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	NIKIRAI /90 /2022 ()	
105	D-CRLA/35259/2024	SIDHANTA PARIDA VS STATE OF ODISHA	ARIJEET MISHRA VS	PANIKOILI /135 /2019 ()	
106	D-CRLA/35261/2024	JITEN JAMUDA VS STATE OF ODISHA	ARIJEET MISHRA VS	KALINGA NAGAR /110 /2019 ()	
107	D-CRLA/35264/2024	KABIRAJ DAS VS STATE OF ODISHA	BISWA KUMAR MISHRA VS	BADAGADA /115 /2016 ()	
108	D-CRLA/35332/2024	GHANASHYAM EKKA @ MUDHU VS STATE OF ODISHA	BISWAJIT NAYAK VS	BIRMITRAPUR /85 /2018 ()	
109	D-CRLA/35355/2024	BASUDEV @BASU RATHA VS STATE OF ODISHA	SAUBHAGYA KETAN NAYAK VS	HANDAPA /149 /2022 ()	AOR20220001207C202400028
110	D-CRLA/35391/2024	RAHUL BARIK VS STATE OF ODISHA	PRINCE PATNAIK VS	BARBIL /136 /2023 ()	
111	D-CRLA/35415/2024	KALAI SINGH KERAI @ KALAY VS STATE OF ODISHA	KULDEEP MOHANTY VS	SARAT /1 /2017 ()	
112	D-CRLA/35424/2024	GANESH PANIGRAHI @ TILU VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	GOSANINUAGAM /11 /2013 ()	
113	D-CRLA/35430/2024	SK. JAFFIR @ SK. SARIFF VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	GOSANINUAGAM /11 /2013 ()	

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114	D-CRLMA/35298/2024	RANJIT KUMAR SAHOO VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	MOTANGA /72 /2022 () //	
115	D-CRLMC/35244/2024 CRLMC/4403/2024	BISWARANJAN MOHANTY VS STATE OF ODISHA	SITIKANT MISHRA VS	LAXMISAGAR P.S. /361 /2022 J.M.F.C. IV BHUBANESWAR(Khordha) CT/0006149/2022	
116	D-CRLMC/35254/2024	B.RAVI KUMAR VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	/ /0 () //	
117	D-CRLMC/35266/2024	CHANDRIKA DAS VS STATE OF ODISHA	ARIJEET MISHRA VS	THAKURMUNDA /42 /2021 () //	
118	D-CRLMC/35271/2024	SATYAJIT ROUT VS STATE OF ODISHA	RAMESH CHANDRA OJHA VS	CHATRAPUR /233 /2023 () //	
119	D-CRLMC/35277/2024	SIPRARANI SAHOO @ SIPRANI SAHOO VS SUBRAT KUMAR PRUSTY	PRASANNA KUMAR MISHRA VS	/ /0 () //	
120	D-CRLMC/35280/2024	SANANDA SAHU @ SAHOO VS STATE OF ODISHA	JAGABANDHU SAHU VS	SOHELLA /161 /2015 () //	
121	D-CRLMC/35287/2024	DAMA KANTERI VS STATE OF ODISHA	ASIT KUMAR JENA VS	ORKEL /248 /2022 () //	
122	D-CRLMC/35291/2024	SANGRAM SAMANATASINGHAR @ SANGRAM KESHARI SINGHAR VS STATE OF ODISHA	RANJAN KUMAR SINGHAR VS	BANKI /261 /2016 () //	
123	D-CRLMC/35302/2024	SUSHANTA DALAI @ SUSANTA DALEI VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	SATYABADI /48 /2023 () //	
124	D-CRLMC/35308/2024	RAMESH MALLICK VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	BASUDEVPUR /207 /2018 () //	
125	D-CRLMC/35340/2024	RANJAN POLAI @RANJAN KUMAR POLAI	SANTOSH KUMAR MAHANTY	KABISURYANAGAR (KODALA) /236 /2018	AOD20240000242C202400027

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/35348/2024	BULU @ LAXMI NARAYAN SAMAL	ANIRUDHA DAS	SAMBALPUR TOWN /287 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMC/35356/2024	BULU@LAXMI NARAYAN SAMAL	ANIRUDHA DAS	KHETRARAJPUR /210 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMC/35364/2024	TAPAS KUMAR AICH	AMULYA RATNA PANDA	/ /0	
		VS	VS	()	
		SASHMITA DAS		//	
129	D-CRLMC/35366/2024	RABINARAYAN MISHRA	PRANAYANEE DASMOHAPATRA	BIDANASI /152 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMC/35370/2024	SADASIVA NAYAK @ SADA NAYAK	AMITAV TRIPATHY	NAYAGARH SADAR /198 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMC/35375/2024	BUDHIA MANDAL	ASHOK KUMAR SARANGI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMC/35378/2024	MANAGOBINDA JENA	SATYA NARAYAN MISHRA 4	SIMULIA /282 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMC/35379/2024	MIR JALLAL UDDIN @ KALIA	PRABHAS CHANDRA PANDA	PURUNABAZAR /176 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMC/35382/2024	BIKASH PATRA @ BIKASH CHANDRA PATRA	SATYA NARAYAN MISHRA 4	BONTH /45 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMC/35383/2024	MADHA@MADHABA NAIK	ASHWINI KUMAR DAS	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMC/35388/2024	MANOJ KUMAR MUNDA	ARUN KUMAR ACHARYA	BOLANGIR TOWN /191 /2021	
		VS	VS	()	

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137	D-CRLMC/35390/2024	STATE OF ODISHA LOCHNI NAG VS	MANAS KUMAR CHAND VS	// SINAPALI /168 /2017 ()	
138	D-CRLMC/35411/2024	STATE OF ODISHA BHASKAR CHANDRA TRIPATHY VS	NIRANJAN MAHARANA VS	// VIGILANCE PS (BERHAMPUR) /32 /2015 ()	
139	D-CRLMC/35413/2024	STATE OF ODISHA KASHINATH MITRA VS	DILLIP KUMAR PRADHAN VS	// JAGATPUR /168 /2021 ()	
140	D-CRLMC/35421/2024	STATE OF ODISHA RANJAN KUMAR SAHOO VS	RAMESH AGARWAL VS	// DHENKANAL TOWN /429 /2021 ()	
141	D-CRLMC/35422/2024	STATE OF ODISHA PRAFULLA PRADHAN VS	JAYADEBA BEHERA VS	// /0 ()	
142	D-CRLMP/35320/2024	THE COLLECTOR, KHORDHA SANJULATA ROUT VS	ARJUNA CHARANA BEHERA VS	// /0 ()	
143	D-CRLMP/35339/2024	STATE OF ODISHA SAJANI@SAROJINI GIRI VS	ANIMA KUMARI DEI VS	// BRAMHA BARADA /198 /2024 ()	
144	D-CRLMP/35344/2024	STATE OF ODISHA K. BABU RAO VS	SANTOSH KUMAR MAHANTY VS	// /0 ()	AOD20240000242C202400026
145	D-CRLMP/35350/2024	STATE OF ODISHA RITA RANI MOHANTY VS	PURNA CHANDRA DAS VS	// /0 ()	
146	D-CRLMP/35403/2024	STATE OF ODISHA PRANAB KUMAR BISWAL VS	ASHOK KUMAR SARANGI VS	// /0 ()	
147	D-CRLMP/35409/2024	STATE OF ODISHA SACHIKANTA MAHAPATRA VS	SANJIB KUMAR BHANJADEO VS	// /0 ()	
		STATE OF ODISHA		//	

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148	D-CRLMP/35418/2024	MAHENDRA KUMAR MISHRA VS STATE OF ODISHA	PRATAP KUMAR MOHANTY VS	//0 () //	
149	D-CRLREV/35329/2024	NALINI RANJAN BOHIDAR VS STATE OF ODISHA(VIG.)	ARUN KUMAR ACHARYA VS	CUTTACK VIGILANCE /8 /2006 () //	
150	D-CRLREV/35346/2024	HARE @ HARIKRUSHNA MOHANTY VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	//0 () //	
151	D-CRLREV/35360/2024	AMAR NATH DAS VS SANDHYA MOHANTY	MAHES DAS VS	//0 () //	
152	D-CRLREV/35395/2024	AMARNATH BISOI VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	PAPADAHANDI /34 /2004 () //	
153	D-FAO/49309/2024	D.M., M/S NEW INDIA ASSURANCE CO. LTD.,CUTTACK VS JAYANTI BEHERA	ADAM ALI KHAN VS	// () //	
154	D-ITA/49261/2024	PRINCIPAL COMMISSIONER OF INCOME TAX,VISAKHAPATNA VS M/S. MAA JAGAT JANANI SEVA TRUST,KEONJHAR	SHUBASH CHANDRA MOHANTY,SR.SC(I.T) VS	// () //	AOD20220001916C202400019
155	D-MACA/49131/2024	ROHIT KUMAR SAHOO VS MADAN KABI	PRADEEP KUMAR MISHRA VS	// () //	
156	D-MACA/49132/2024	KAILASH CHANDRA DASH VS BASANTA KU. SAMAL	PRADEEP KUMAR MISHRA VS	// () //	
157	D-MACA/49133/2024	RANJAN KUMAR NAYAK@RANJAN NAYAK VS AMIT KUMAR	PRADEEP KUMAR MISHRA VS	// () //	
158	D-MACA/49168/2024	LALIT MAHAPATRA VS G.M., EAST COAST RAILWAY, CHANDRASEKHARPUR, BBSR	GOKULA NANDA SAHU VS	// () //	
159	D-MACA/49169/2024	SASMITA BAG	KAPILA CHARAN NAYAK	//	

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		VS	VS	0	
		EXECUTIVE ENGINEER , PUBLIC HEALTH DIVISION, SAMBALPUR		//	
160	D-MACA/49182/2024	KAILASH CHANDRA MOHANTY	BIRANCHI NARAYAN RATH	//	
		VS	VS	0	
		SANTOSH KUMAR		//	
161	D-MACA/49204/2024	ARATI MOHANTY@ARATI MOHANTY	BIRANCHI NARAYAN RATH	//	
		VS	VS	0	
		SANTOSH KUMAR		//	
162	D-MACA/49242/2024	ARAKHIT KISAN	PABITRA KUMAR NAYAK	//	
		VS	VS	0	
		BHAJAN LAL		//	
163	D-MACA/49296/2024	D.M., ORIENTAL INSURANCE CO.LTD., BALANGIR	PRAMOD KUMAR TRIPATHY	//	
		VS	VS	0	
		AHALYA NAIK		//	
164	D-MATA/49123/2024	SWARNA PRAVA NAYAK	GHANASHYAM MUDULI	//	AOR20220002820C202400013
		VS	VS	0	
		PRADEEP KUMAR NAIK		//	
165	D-MATA/49212/2024	LAXMIPRIYA MAHARANA @ MOHAPATRA	LAKSHMAN MISHRA	//	
		VS	VS	0	
		GIRISH CHANDRA MAHARANA		//	
166	D-MATA/49286/2024	KEDARNATH PANDA	BYOMAKESH TRIPATHY	//	
		VS	VS	0	
		RITIKA NANDA		//	
167	D-RPFAM/49161/2024	K.BENUGOPAL RAO	RAJIB LOCHAN PATTNAIK	//	
		VS	VS	0	
		NAMITA PRADHAN		//	
168	D-RPFAM/49208/2024	SHREYASWETA BISWAL	SAMVIT MOHANTY	//	
		VS	VS	0	
		ABINASH DAS		//	
169	D-RPFAM/49318/2024	PRAFULLA KUMAR PATNAIK	DEBENDRA NARAYAN PATTANAIAK	//	
		VS	VS	0	
		NIBEDITA PATNAIK		//	
170	D-RSA/49200/2024	MANOJ KUMAR JENA	NARAYAN PRASADPARIJA	//	
		VS	VS	0	

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171	D-RSA/49231/2024	BIJAY KUMAR PARIJA SASMITA MAHAPATRO VS PRASANT KUMAR DAS	SUBHRANSU BHUSAN MOHANTY VS	// // 0 //	
172	D-RSA/49235/2024	KALAKARA KISAN @ BUDULA VS CHAITAN KISAN	PABITRA KUMAR NAYAK VS	// 0 //	
173	D-RSA/49245/2024	SARASWATI APAT VS CHANDRAMA BEHERA	ABHAS MOHANTY VS	// 0 //	
174	D-RSA/49253/2024	DASARATHI KHANDUAL VS BHIMA NAIK	DAYANANDA MOHAPATRA VS	// 0 //	
175	D-RSA/49255/2024	MARSHAL HEMRAM VS TANKADHAR MUMDA	PRAKASH RANJAN BARIK VS	// 0 //	
176	D-RSA/49289/2024	GAJENDRA GAHIR VS PURNIMA DURGA	DEVI PRASAD DASH VS	// 0 //	
177	D-RSA/49303/2024	PANCHANAN DEBATA VS MURARI CHARAN MISHRA	TUSAR KUMAR MISHRA VS	// 0 //	
178	D-RSA/49323/2024	K.GIRI BABU VS K. CHALLAMAYYA@K.BABU RAO	DHIRENDRA KUMAR DASH VS	// 0 //	
179	D-TRP(C)/49148/2024	SANGITA SINGH VS NIRMALYA NAYAK	APARES BHOI VS	// 0 //	
180	D-TRP(C)/49265/2024	SMITA MAHARANA VS HULASA MAHARANA	AMITAV TRIPATHY VS	// 0 //	
181	D-TRPCRL/35386/2024	RANJITA ROUT VS GANESWAR TARAI	DR. BINODA KUMAR MISHRA VS	ABHAYACHANDPUR /12 /2016 0 //	

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182	D-WA/49121/2024	STATE OF ODISHA VS BIKASH RANJAN PANDA	SIDHARTH PRASAD DASH,A.S.C VS VS	// () //	LOD20240000172C202400306
183	D-WA/49130/2024	BASUDEV MALLA VS STATE OF ODISHA	SATYABHUSAN DAS VS VS	// () //	
184	D-WA/49181/2024	DR.SARAT CHANDRA GOUNTIA VS STATE OF ODISHA	SISIR KUMAR PUROHIT VS VS	// () //	
185	D-WA/49197/2024	STATE OF ODISHA VS BIDYADHAR NAYAK	SASWAT DAS,A.G.A VS VS	// () //	LOD20240000200C202400225
186	D-WA/49306/2024	TAPAN KUMAR MALLICK VS GOPINATH PARIDA	BHAKTISUDHA SAHOO VS VS	// () //	
187	D-WP(C)/49119/2024	DHANESWAR SUNA VS STATE OF ODISHA	AJAYA KUMAR NANDA VS VS	// () //	
188	D-WP(C)/49120/2024	ANIL AGARWAL FOUNDATION VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS VS	// () //	AOD20240000333C202400005
189	D-WP(C)/49122/2024 WP(C)/29351/2024	SUNIL KUMAR PRADHAN VS MANAGING DIRECTOR, MCL HEADQUARTERS, SAMBALPUR	MALAYA KETAN BALABANTRAY VS VS	// () //	
190	D-WP(C)/49124/2024	PRATAP CHANDRA DASH VS STATE OF ODISHA	LALATENDU SAMAL VS VS	// () //	
191	D-WP(C)/49125/2024 WP(C)/29328/2024	SIBARAM JENA VS STATE OF ODISHA	BISWABIHARI MOHANTY VS VS	// () //	
192	D-WP(C)/49126/2024	SARAT KUMAR JENA VS AUTHORIZED OFFICER , BANK OF INDIA	SUKANTA KUMAR NAYAK (2) VS VS	// () //	
193	D-WP(C)/49127/2024	M/S. SAPNA BUILDERS AND SUPPLIERS, JHARSUGUDA	UDAKY MOHANTY	//	

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	WP(C)/29395/2024	VS STATE BANK OF INDIA, BBSR	VS	0 //	
194	D-WP(C)/49128/2024	SANATAN NAYAK VS D.I.G OF POLICE	SANGRAM KUMAR SINGH VS	// 0 //	
195	D-WP(C)/49129/2024	SITAKANTA SOY @ SAE VS THE SECY, HOUSING AND URBAN DEPT., GOVT. OF ODISHA, BBSR	ALOK KUMAR MOHAPATRA VS	// 0 //	
196	D-WP(C)/49134/2024	SAMBHUNATH SAHOO VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
197	D-WP(C)/49136/2024	LOKANATH GOCHHAYAT VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
198	D-WP(C)/49137/2024	PRAFULLA KUMAR MOHAPATRA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
199	D-WP(C)/49138/2024	DINABANDHU BARIK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
200	D-WP(C)/49139/2024	NITESH BANCHHOR VS STATE OF ODISHA	PRAFULLA KUMAR KAR VS	// 0 //	
201	D-WP(C)/49141/2024	M/S. MISRILALL MINES PVT. LTD., JAJPUR VS UNION OF INDIA	ADITYA NARAYAN RAY VS	// 0 //	
202	D-WP(C)/49143/2024 WP(C)/29367/2024	ABHAYA CHARAN CHAUDHURY VS CHOUDWAR MUNICIPALITY, CUTTACK	GOPINATH MISHRA VS	// 0 //	
203	D-WP(C)/49144/2024	RENUBALA BALIAR SINGH VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //	
204	D-WP(C)/49145/2024	JHUNUBALA DAS VS	BIJAYA KUMAR NAYAK (3) VS	// 0	AOR20230000709C202400028

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205	D-WP(C)/49146/2024	STATE OF ODISHA SASHIMANI DEVI VS	RAMA KRISHNA BISOI VS	// // 0	
206	D-WP(C)/49149/2024	STATE OF ODISHA CHANDRAMA BEHERA VS	BIJAYA KUMAR NAYAK (3) VS	// // 0	AOR20230000709C202400029
207	D-WP(C)/49150/2024 WP(C)/29364/2024	STATE OF ODISHA KRUPAJALA SHG,BALASORE VS	SRIKAR KUMAR RATH VS	// // 0	
208	D-WP(C)/49151/2024	STATE OF ODISHA PRADEEP KUMAR DASH VS	MANOJA KUMAR KHUNTIA VS	// // 0	
209	D-WP(C)/49152/2024	STATE OF ODISHA MINARVA DASH VS COLLECTOR, ANGUL	ARIJEET MISHRA VS	// // 0	
210	D-WP(C)/49153/2024	STATE OF ODISHA ASIT RANJAN JENA VS	MANOJA KUMAR KHUNTIA VS	// // 0	
211	D-WP(C)/49154/2024	STATE OF ODISHA RAICHARAN MOHAPATRA VS	NILAMADHAB SARKAR VS	// // 0	
212	D-WP(C)/49155/2024	STATE OF ODISHA CHITARANJAN NAIK VS	NIRANJAN LENKA VS	// // 0	
213	D-WP(C)/49158/2024	STATE OF ODISHA ANUSUYA PADHIHARY VS	JYOTIRMAY GUPTA VS	// // 0	
214	D-WP(C)/49159/2024	STATE OF ODISHA BHABAGRAHI MOHAPATRA VS	JYOTIRMAY GUPTA VS	// // 0	
215	D-WP(C)/49160/2024	STATE OF ODISHA MANJULATA SAHOO VS STATE OF ODISHA	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// // 0 //	

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216	D-WP(C)/49162/2024	NIMAIN CHARAN GUDIA VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //	
217	D-WP(C)/49163/2024	SATYAJEET ROUT VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //	
218	D-WP(C)/49164/2024	PRASANTA KUMAR PARIJA VS STATE OF ODISHA	SUDARSAN BEHERA VS	// 0 //	
219	D-WP(C)/49165/2024	JAYERA BIBI VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //	
220	D-WP(C)/49166/2024	PRAHALLAD NAYAK VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	// 0 //	
221	D-WP(C)/49167/2024	BIJAY KUMAR MAITY VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// 0 //	
222	D-WP(C)/49170/2024	MAA ASHURAGADIAN WOMEN SELF HELP GROUP, VS STATE OF ODISHA	SUBHARNA RUPATHY VS	// 0 //	
223	D-WP(C)/49171/2024	BALARAM TANDI VS STATE OF ODISHA	AJAYA KUMAR JENA VS	// 0 //	
224	D-WP(C)/49172/2024	SCHOOL FOR DEAF, MANAGED BY GENERAL SECY, VS STATE OF ODISHA	SWAPNABRATA SEVA SANGHA, PURI VS	// 0 //	
225	D-WP(C)/49173/2024	DEBASIS DASH VS STATE OF ODISHA	DAYANIDHI MOHANTY VS	// 0 //	
226	D-WP(C)/49174/2024	SUBRAT NAYAK VS STATE OF ODISHA	MALAYA KUMAR MISHRA VS	// 0 //	
227	D-WP(C)/49175/2024	RANGADHAR SAMAL	NETRANANDA BISWAL	//	

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		VS	VS	()	
228	D-WP(C)/49176/2024	STATE OF ODISHA RABINDRA NATH MOHANTY	SANJIB MOHANTY	//	AOR20220001611C202400081
		VS	VS	()	
229	D-WP(C)/49177/2024	REGISTRAR, UTKAL UNIVERSITY, BHUBANESWAR SARALA LOHAR	SISIR KUMAR PUROHIT	//	
		VS	VS	()	
230	D-WP(C)/49178/2024	SECY TO GOVT. OF ODISHA JOGENDRA KANHAR	BIJAYA KUMAR NAYAK (3)	//	AOR20230000709C202400030
		VS	VS	()	
231	D-WP(C)/49179/2024	STATE OF ODISHA BINAYA KUMAR SAHU	SUBASH CH PANI	//	
		VS	VS	()	
232	D-WP(C)/49180/2024	STATE OF ODISHA ALAKAMAYEE PANIGRAHI	SISIR KUMAR PUROHIT	//	
		VS	VS	()	
233	D-WP(C)/49183/2024	SECY TO GOVT. OF ODISHA M/S. OM SHREE INFRATECH PRIVATE LIMITED, BHUBANESWAR	CHINSAK PARIDA	//	AOR20220001432C202400013
		VS	VS	()	
234	D-WP(C)/49184/2024	PRINCIPAL COMMISSIONER OF GST AND CENTRAL EXCISE, BHUBANESWAR MAA DURGA BANIKA SANGHA, KORAPUT	ANJAN KUMAR BISWAL	//	
		VS	VS	()	
235	D-WP(C)/49185/2024	STATE OF ODISHA DASARATHI SAHU	SUSMITA PATTNAIK	//	
		VS	VS	()	
236	D-WP(C)/49186/2024	STATE OF ODISHA GOVINDA CHANDRA NAYAK	ABHILASH MISHRA	//	
		VS	VS	()	
237	D-WP(C)/49187/2024	STATE OF ODISHA GITANJALI BARIK	ABHILASH MISHRA	//	
		VS	VS	()	
238	D-WP(C)/49188/2024	STATE OF ODISHA NARAYAN KUMAR NAYAK	ABHILASH MISHRA	//	
		VS	VS	()	

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239	D-WP(C)/49189/2024	STATE OF ODISHA HARKE BAHADUR VS	ABHILASH MISHRA VS	// // 0	
240	D-WP(C)/49190/2024	STATE OF ODISHA JAYANTA KUMAR NAYAK VS	ABHILASH MISHRA VS	// // 0	
241	D-WP(C)/49194/2024	STATE OF ODISHA SREEBATS KUMAR MOHANTY VS	BISHNU BRATA SINGH VS	// // 0	
242	D-WP(C)/49195/2024	STATE OF ODISHA ASISH KUMAR BARIK VS	ABHILASH MISHRA VS	// // 0	
243	D-WP(C)/49196/2024	STATE OF ODISHA NARIA BAHADUR VS	ABHILASH MISHRA VS	// // 0	
244	D-WP(C)/49198/2024	STATE OF ODISHA LINGARAJ NAG VS	SANGRAM JENA VS	// // 0	
245	D-WP(C)/49199/2024	STATE OF ODISHA BRAJA KISHORE JENA VS	SUBHASREE MOHANTY VS	// // 0	
246	D-WP(C)/49201/2024	STATE OF ODISHA RAJESH BHOLA VS	SANGRAM JENA VS	// // 0	
247	D-WP(C)/49202/2024	STATE OF ODISHA HIMANSHU SEKHAR DASH VS	BIKASH KUMAR KUND VS	// // 0	
248	D-WP(C)/49203/2024	STATE OF ODISHA M/S. NIRMANI ENGINEERS AND CONSTRUCTION PRIVATE LIMITED VS	ANAND BERA ROY CHOUDHURY VS	// // 0	
249	D-WP(C)/49205/2024	THE CHAIRMAN , CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS., NEW DELHI SITARAM PRADHAN VS	BAIDHAR SAHOO VS	// // 0	
		REGISTRAR, COOPERATIVE SOCIETIES, ODISHA		//	

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250	D-WP(C)/49206/2024	MANORAMA MUDULI VS STATE OF ODISHA	MANAS PATI VS	// 0 //	AOR20220001535C202400145
251	D-WP(C)/49207/2024	CHITTARANJAN LENKA VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	// 0 //	
252	D-WP(C)/49209/2024	PRINCIPAL IN CHARGE CUM SECY OF KISHORE PALAMUCHENI HIGH SCHOOL, GANJAM VS COMMISSIONER, EPFO, ODISHA, BBSR	SAMBIT RATH VS	// 0 //	
253	D-WP(C)/49211/2024	M/S.ANANTA GOPAL TRADERS, CUTTACK VS UNION OF INDIA	PRAVAT KUMAR NAYAK VS	// 0 //	
254	D-WP(C)/49214/2024	SRADHA SUMAN PANIGRAHY VS STATE BANK OF INDIA,GANJAM	SIDHARTH PRASAD DAS VS	// 0 //	AOR20220001597C202400152
255	D-WP(C)/49215/2024	SOUMYA RANJAN PATRA VS PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX,BHUBANESWAR	JAGAMOHAN PATTANAİK VS	// 0 //	AOR20220001586C202400053
256	D-WP(C)/49216/2024	NARAYAN MAHAPATRA VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //	
257	D-WP(C)/49217/2024 WP(C)/29391/2024	MANIKA NAIK VS THE COLLECTOR, NAYAGARH	SAMBIT RATH VS	// 0 //	
258	D-WP(C)/49218/2024	LACHHABAN MAHARANA VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //	
259	D-WP(C)/49219/2024	SUBASINI PRADHAN VS STATE OF ODISHA	JAGAMOHAN PATTANAİK VS	// 0 //	AOR20220001586C202400054
260	D-WP(C)/49221/2024	MOCHI DAKUA VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //	
261	D-WP(C)/49222/2024	MAMATA ROURAY	PRAVASH CHANDRA JENA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/49223/2024	NITYANANDA SAHOO	SOUMYA RANJAN DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/49224/2024	M/S. SHYAM BIHARI BIJAY PRASAD, BOLANGIR	RUDRA PRASAD KAR	//	
		VS	VS	0	
		DEPUTY COMNR OF INCOME TAX, CENTRAL CIRCLE-1, BBSR		//	
264	D-WP(C)/49225/2024	TYAGA, SAMBALPUR	PRASANTA KUMAR TRIPATHY	//	
		VS	VS	0	
		THE DIRECTOR BLOOD SAFETY, HEALTH AND FAMILY WELFARE DEPT GOVT OF ODISHA, KHURDA		//	
265	D-WP(C)/49226/2024	GOSTA GOPAL ROUT	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/49227/2024	ASHISH KUMAR DAS	PRADEEP KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/49228/2024	MAHENDRA NATH TIRIYA	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/49229/2024	MILLY BARIK	DILLIP KUMAR RAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/49230/2024	PRADEEP KUMAR SETHY	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/49232/2024	AKSHAYA KUMAR JENA	RAJANI CHANDRA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/49233/2024	RANJAN KUMAR NAYAK	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/49234/2024	SAILABALA PADHY	NIRANJAN PRASAD PATRA	//	
		VS	VS	0	

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273	D-WP(C)/49236/2024	STATE OF ODISHA B.SAIRAM PATRA VS	SUBHADUTTA ROUTRAY VS	// // 0	
274	D-WP(C)/49237/2024	STATE OF ODISHA BISWASHREE PANDA VS	PRAMOD KISHORE CHAND VS	// // 0	
275	D-WP(C)/49238/2024	THE COMMISSIONER CUM SECRETARY , PANCHAYAT RAJ DEPARTMENT M/S. RAJESH PRASAD PRADIP KUMAR VS	RUDRA PRASAD KAR VS	// // 0	
276	D-WP(C)/49239/2024	DEPUTY COMNR OF INCOME TAX, CENTRAL CIRCLE-1, KHURDA NAYAN RANJAN PANDA VS	SUBHADUTTA ROUTRAY VS	// // 0	
277	D-WP(C)/49240/2024	STATE OF ODISHA GURUCHARAN PANI VS	AMIT KUMAR NATH VS	// // 0	
278	D-WP(C)/49241/2024	STATE OF ODISHA AMBIKA PRASAD PADHY VS	SUBHADUTTA ROUTRAY VS	// // 0	
279	D-WP(C)/49243/2024	STATE OF ODISHA JAGANNATH OJHA VS	SUBHADUTTA ROUTRAY VS	// // 0	
280	D-WP(C)/49244/2024	STATE OF ODISHA SRICHANDAN PATRA VS	PABITRA KUMAR NAYAK VS	// // 0	
281	D-WP(C)/49246/2024	BHUBANESWAR MUNICIPAL CORPORATION M/S.SHRDHANAND RAMMURTI PRASAD, BOLANGIR VS	RUDRA PRASAD KAR VS	// // 0	
282	D-WP(C)/49247/2024	DEPUTY COMMISSIONER OF INCOME TAX, KHURDA LAXMI PRIYA MOHANTY VS	AKSHAYA KU PANDEY VS	// // 0	AOD20240000676C202400001
283	D-WP(C)/49248/2024	STATE OF ODISHA M/S. PRASANTA KUMAR SWAIN VS	KSHIROD KUMAR SAHOO VS	// // 0	AOR20220001352C202400064
		JOINT COMMISSIONER OF STATE TAX CT AND GST,JAJPUR		//	

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284	D-WP(C)/49249/2024	BIKRAM KESHARI ROUTRAY VS PARADIP PORT AUTHORITY	ANUPAM RATH VS	// 0 //	
285	D-WP(C)/49251/2024	AMARBAR DHAL VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// 0 //	
286	D-WP(C)/49252/2024	JAYANTA KUMAR MOHANTY VS COMPETENT AUTHORITY, ODISHA HOUSING BOARD ACT-1968, BBSR	SUVASHISH PATTANAIAK VS	// 0 //	
287	D-WP(C)/49254/2024	RANJAN KUMAR DHAL VS UNION OF INDIA	MAMATA MISHRA VS	// 0 //	
288	D-WP(C)/49256/2024	GANGADHAR DAS VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //	
289	D-WP(C)/49257/2024	SARDAR IKBAL SINGH VS PRINCIPAL SECRETARY, REVENUE DEPTT.	SUJAY SHANKER SINGHDEO VS	// 0 //	AOD20230000313C202400058
290	D-WP(C)/49259/2024	SUBHENDU MISHRA VS ANITA PATI	ABHISEK MOHANTY VS	// 0 //	
291	D-WP(C)/49260/2024	BIDHAN CHANDRA PRADHAN VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //	
292	D-WP(C)/49262/2024	SUBHASHREE PASCHIMAKABAT VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //	
293	D-WP(C)/49263/2024	SANJUKTA PATRA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
294	D-WP(C)/49264/2024	SHIBANANDA SHROFF VS STATE OF ODISHA	SANTOSH KUMAR PANDA VS	// 0 //	
295	D-WP(C)/49266/2024	DHARANIDHAR MALLICK	SHASHI BHUSAN JENA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/49267/2024	SUNITI DASH	NIRANJAN MAHARANA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/49268/2024	PRAKASINI PATTNAIK	RAMDAS ACHARY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/49269/2024	MR.DILIP KUMAR MOTWANI	ARNAV DASH	//	
		VS	VS	0	
		PRINCIPAL SECY, HOUSING AND URBAN DEVELOPMENT DEPT, BBSR		//	
299	D-WP(C)/49270/2024	GAGAN BIHARI BEHERA	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/49271/2024	PRAFULLA KUMAR ROUT	TUSAR KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/49272/2024	UDHAB CHANDRA SAHOO	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/49274/2024	MALATI BEWA	ASHOK KUMAR SARANGI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/49276/2024	SRINNIBASH PATEL	PRASANTA KUMAR TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/49277/2024	THE SAMBALPUR DISTRICT COOPERATIVE CENTRAL BANK LTD, BARGARH	GOBANKANANDA BARGARH	//	
		VS	VS	0	
		SUSHANT KUMAR PANIGRAHI		//	
305	D-WP(C)/49279/2024	DHANURAM MAJHI	HEMANTA KUMAR MOHANTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/49280/2024	MADHU DHANGADAMAJHI	MANORANJAN PADHY	//	AOD20220003086C202400002
		VS	VS	0	

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307	D-WP(C)/49282/2024	BAKSI JANI RAJALAXMI BEHERA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// // 0 //	AOD20240000242C202400031
308	D-WP(C)/49283/2024	BIKRAMADITYA BISWAL VS STATE OF ODISHA	PRASANTA KUMAR TRIPATHY VS	// 0 //	
309	D-WP(C)/49285/2024	RAMANANDA CHOUDHURY VS STATE OF ODISHA	SANDIPANI NAYAK VS	// 0 //	
310	D-WP(C)/49287/2024	HARI SANKAR SA VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //	
311	D-WP(C)/49288/2024	MOHAN MAJHI @ HANSDAH VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	// 0 //	
312	D-WP(C)/49290/2024	SUMITRA JENA VS STATE OF ODISHA	SURESH CHANDRA DASH VS	// 0 //	
313	D-WP(C)/49291/2024	ASHOK KUMAR AGARWAL VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	// 0 //	
314	D-WP(C)/49293/2024	PRASAN KUMAR BHUJABAL VS STATE OF ORISSA	MANAS KUMAR CHAND VS	// 0 //	
315	D-WP(C)/49294/2024	BHAGIRATHI SAHOO VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //	
316	D-WP(C)/49295/2024	ASHOK KUMAR AGARWAL VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	// 0 //	
317	D-WP(C)/49297/2024	BAIKUNTHA BHUJABAL VS STATE OF ORISSA	MANAS KUMAR CHAND VS	// 0 //	

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318	D-WP(C)/49299/2024	SATYAPRIYA RATH VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //	
319	D-WP(C)/49300/2024	BIRANCHI NARAYAN BHATTACHARYA VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //	
320	D-WP(C)/49301/2024	BHOJRAM AHIR VS STATE OF ODISHA	RABI NARAYAN SWAIN VS	// 0 //	
321	D-WP(C)/49302/2024	GAYATRI KUMARI KHATUA VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //	
322	D-WP(C)/49304/2024	ODISHA SPECIAL EDUCATOR FEDERATION FOR DIVYANGA VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //	
323	D-WP(C)/49305/2024	ASHOK KUMAR AGARWAL VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	// 0 //	
324	D-WP(C)/49307/2024	M/S INDORAMA INDIA PRIVATE LIMITED VS UNION OF INDIA	ASIT KUMAR DASH VS	// 0 //	
325	D-WP(C)/49308/2024	M/S. HINDALACO INDUSTRIES LTD, MUMBAI VS M.C.L, SAMBALPUR	KOUSIK ANANDA GURU VS	// 0 //	
326	D-WP(C)/49310/2024	KALINGA EYE HOSPITAL, DHENKANAL VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //	
327	D-WP(C)/49311/2024	SAROJINI PRADHAN VS STATE OF ODISHA	SUBHASIS MOHAPATRA VS	// 0 //	
328	D-WP(C)/49312/2024	LALATENDU MOHANTY VS UNION OF INDIA	DEBENDRA NATH MISRA VS	// 0 //	
329	D-WP(C)/49313/2024	PRASANTA KUMAR DWIBEDY	BAIBASWATA PANIGRAHI	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
330	D-WP(C)/49314/2024	GOUTTAM PRADHAN	BISWAJIT NAYAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-WP(C)/49315/2024	PRAMILA SWAIN	BIBEKANANDA BHUYAN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-WP(C)/49316/2024	MAA SIDHESWARI THAKURANI	UMA CHARAN MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-WPCRL/35286/2024	SANJAY PATRA	NIRANJAN PANDA	BALASORE SADAR /404 /2024	AOD20240000317C202400001
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-ABLAPL/35243/2024	PRATIMA NANDA	RAJENDRA NARAYAN ROUT	MAHILA (BERHAMPUR) /207 /2024	AOR20220001558C202400192
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-ABLAPL/35247/2024	SADANANDA NAYAK	AVIRAM PATRA	CHANDRASEKHARPUR /327 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-ABLAPL/35248/2024	PARSURAM BEHERA	SRINIBASH SATAPATHY	EOW,BHUBANESWAR /18 /2015	
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-ABLAPL/35250/2024	RUPSA BANERJEE	SANGRAMJIT PANDA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-ABLAPL/35252/2024	RAMESH KUMAR SAHU@SAHOO	SUSANTA KUMAR BARAL	BRAMHA BARADA /225 /2024	AOR20220001297C202400111
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-ABLAPL/35258/2024	RAJESH CHHATRIA	SK. ZAFARULLA	BOLANGIR TOWN /767 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-ABLAPL/35260/2024	RABI NARAYAN TRIPATHY	BYOMAKESH TRIPATHY	//0	
		VS	VS	()	

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341	D-ABLAPL/35262/2024	STATE OF ODISHA RAMESH GHANA VS	BYOMAKESH TRIPATHY VS	// /0 ()	
342	D-ABLAPL/35263/2024	STATE OF ODISHA PRAFULLA PRADHAN VS	BYOMAKESH TRIPATHY VS	// MAHILA (BERHAMPUR) /194 /2024 ()	
343	D-ABLAPL/35265/2024	STATE OF ODISHA SK. TAUHIDUZ ZAMAN VS	AJIT KUMAR RAUT VS	// BONTH /114 /2024 ()	
344	D-ABLAPL/35270/2024	STATE OF ODISHA PRANAB BISWAS VS	RAJIB LOCHAN PATNAIK VS	// ORKEL /183 /2023 ()	
345	D-ABLAPL/35275/2024	STATE OF ODISHA RANJAN DURIA@BUTU VS	SARBESWAR SAHOO VS	// SEMILLIGUDA /66 /2020 ()	AOD20220004505C202400074
346	D-ABLAPL/35288/2024	STATE OF ODISHA OKESH MANGAR VS	BIJAY KUMAR BEHERA VS	// LARAMBA /246 /2024 ()	
347	D-ABLAPL/35289/2024	STATE OF ODISHA BIRANCHI MAHAKUD VS	PARTHA SARATHI DAS VS	// KEONJHAR SADAR /587 /2024 ()	AOD20240000362C202400038
348	D-ABLAPL/35290/2024	STATE OF ODISHA MANIA MALIK VS	DEEPAK KU SAHOO VS	// RAJNAGAR /291 /2024 ()	
349	D-ABLAPL/35293/2024	STATE OF ODISHA TAPAN BERA @ TAPAN KUMAR BERA VS	RASMITA SWAIN VS	// BANSADA /379 /2024 ()	
350	D-ABLAPL/35295/2024	STATE OF ODISHA MARKANDA KHUNTIA VS	PARTHA SARATHI DAS VS	// KEONJHAR SADAR /585 /2024 ()	AOD20240000362C202400039
351	D-ABLAPL/35296/2024	STATE OF ODISHA GULISTAN KHAN @ CHHOTU KHAN VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// SPL.TASK FORCE /28 /2021 () //	AOR20220001207C202400027

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352	D-ABLAPL/35297/2024	ANAL KUMAR BEHERA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	DHENKANAL TOWN /734 /2024 () //	
353	D-ABLAPL/35299/2024	GANESH CHANDRA SINGH VS STATE OF ODISHA(VIG.)	ARJUNA CHARANA BEHERA VS	BALASORE VIGILANCE /65 /2015 () //	
354	D-ABLAPL/35300/2024	GANESH CHANDRA SINGH VS STATE OF ODISHA(VIG.)	ARJUNA CHARANA BEHERA VS	BALASORE VIGILANCE /1 /2016 () //	
355	D-ABLAPL/35301/2024	DHANESWAR PRADHAN VS STATE OF ODISHA	NISHIKANTA PRADHAN VS	PIPLI /546 /2024 () //	
356	D-ABLAPL/35303/2024	RAMESH CHANDRA JENA @ RAMESH JENA VS STATE OF ODISHA	DEBASIS SAHOO VS	NANDIPADA /81 /2021 () //	
357	D-ABLAPL/35304/2024	JAYASHREE MOHARANA VS STATE OF ODISHA	ANITA SAHOO VS	SIMULIA /188 /2024 () //	
358	D-ABLAPL/35305/2024	SUSHANTA MAHARANA @ SUSANTA MAHARANA VS STATE OF ODISHA	ANITA SAHOO VS	SIMULIA /188 /2024 () //	
359	D-ABLAPL/35307/2024	BISWAJIT SWAIN VS STATE OF ODISHA	MANA MOHAN PATTANAYAK VS	LAXMISAGAR P.S. /619 /2024 () //	
360	D-ABLAPL/35309/2024	BIDYASAGAR ROUT @ BAINA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATKURA /241 /2024 () //	
361	D-ABLAPL/35310/2024	SONU MALLIK @ SUNIL KUMAR MALLIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	DERABIS /134 /2024 () //	
362	D-ABLAPL/35311/2024	MRUTUNJAYA SETHI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /214 /2024 () //	
363	D-ABLAPL/35312/2024	MANAS RANJAN DAS	DEEPAK KU SAHOO	MARSHAGHAI /214 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/35313/2024	MAMATA RANI SATPATHY	CHITTA RANJAN PATTNAIK	HINDOL /299 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/35314/2024	TAYUB KHAN @ CHHOTA KALIA	PRADEEP KUMAR KUNDU	BARAMBA /196 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/35315/2024	TAYUB KHAN @ CHHOTA KALIA	PRADEEP KUMAR KUNDU	BARAMBA /214 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/35318/2024	DEBASHISH PANDA	ANJAN KUMAR BISWAL	JAJPUR SADAR /330 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/35319/2024	MANGARAJ NAYAK	MRUGANKA MAULI PATNAIK	CAPITAL P.S. /518 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/35321/2024	PUNIA @ SHAIKH SAMAD ALLI	BITAS KUMAR SWAIN	BAIDESWAR /182 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/35322/2024	SATYABAN NAIK	SK. ZAFARULLA	SECTOR-3 /252 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/35324/2024	MIHIR KUMAR BISWAL	KUNAL KUMAR SWAIN	ANGUL TOWN /932 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/35328/2024	HEMANTA KUMAR SAHOO @ HEMANT KUMAR SAHOO	HOGALA KISHORE PANDA	PIPLI /464 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/35330/2024	ABHILIPSHA BARIK	SURYAKANTA DASH	BAISINGA /326 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/35334/2024	LOKESH KUMAR PATEL	SANGRAM RATH	AIRPORT P.S. /182 /2024	
		VS	VS	()	

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375	D-ABLAPL/35335/2024	STATE OF ODISHA SOHAM MOHANTY VS	SANGRAM RATH VS	// AIRPORT P.S. /182 /2024 ()	
376	D-ABLAPL/35337/2024	STATE OF ODISHA DIBYANSH TIWARY VS	SANGRAM RATH VS	// AIRPORT P.S. /182 /2024 ()	
377	D-ABLAPL/35343/2024	STATE OF ODISHA DIPTI RANJAN BEHERA @ DIPU BEHERA VS	SABYASACHI MISHRA VS	// PARJANG /430 /2024 ()	
378	D-ABLAPL/35345/2024	STATE OF ODISHA AJIT KUMAR PRADHAN @ PINKU VS	YUVRAJ PAREKH VS	// DELANGA /396 /2024 ()	
379	D-ABLAPL/35347/2024	STATE OF ODISHA ANJAN KISHOR SINGH VS	PRAMOD KUMAR BOHIDAR VS	// AINTHAPALI /265 /2024 ()	AOR20220000467C202400008
380	D-ABLAPL/35349/2024	STATE OF ODISHA DAMBARUDHARA NAHAK VS	SANTOSH KUMAR MAHANTY VS	// KABISURYANAGAR /560 /2024 ()	AOD20240000242C202400029
381	D-ABLAPL/35361/2024	STATE OF ODISHA JITU @ JITU BHUSHAN MALIK VS	SATYA NARAYAN MISHRA 4 VS	// MARINE KASIA /107 /2024 ()	
382	D-ABLAPL/35362/2024	STATE OF ODISHA SUSHANTA PADHEE @ SUSHANTA KUMAR PADHEE VS	SACHIDANANDA PADHEE VS	// BHEDEN /259 /2024 ()	
383	D-ABLAPL/35363/2024	STATE OF ODISHA KSHYAMA RANA VS	SATYA NARAYAN MISHRA 4 VS	// KOMNA PS /268 /2024 ()	
384	D-ABLAPL/35365/2024	STATE OF ODISHA ABHIMANYU PRADHAN VS	AMITAV TRIPATHY VS	// FATEGARH /17 /2023 ()	
385	D-ABLAPL/35369/2024	STATE OF ODISHA BAIDHAR JENA VS	RAJENDRA NARAYAN ROUT VS	// SABARANG /301 /2024 ()	AOR20220001558C202400194
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :25/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-ABLAPL/35372/2024	SATYAJIT SAHOO @ MUNU VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	TIRTOL /537 /2024 () //	AOR20220001558C202400193
387	D-ABLAPL/35373/2024	ABADHUTA KISAN VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BANHARPALI /238 /2024 () //	
388	D-ABLAPL/35376/2024	RABI KHADIA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	AINTHAPALI /111 /2023 () //	
389	D-ABLAPL/35377/2024	PARAMESWAR PANDA VS STATE OF ODISHA	AMLAN MOHANTY VS	DASARATHPUR /162 /2024 () //	
390	D-ABLAPL/35380/2024	GANESWAR SAHOO @ GANESH PRASDA SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	DHENKANAL SADAR /906 /2024 () //	
391	D-ABLAPL/35385/2024	DEBI PRASAD MUNDA VS STATE OF ODISHA	ROHIT KUMAR SUNA VS	JENAPUR /342 /2024 () //	
392	D-ABLAPL/35389/2024	BIBHUTI BHUSAN PARIDA VS STATE OF ODISHA	ANIRUDHA DAS VS	MAHABIROD /170 /2023 () //	
393	D-ABLAPL/35396/2024	KHAGAPATI BISOI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KHATIGUDA /127 /2023 () //	
394	D-ABLAPL/35397/2024	SANTOSH KU. BISWAL @ SANTOSH KUMAR BISWALYOTIRMAYA SAHOO VS STATE OF ODISHA	VS	BUGUDA /508 /2024 () //	
395	D-ABLAPL/35400/2024	HARISHANKAR MISTRI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	REMUNA /104 /2024 () //	
396	D-ABLAPL/35408/2024	MITHUN MALLICK VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	TANGI (KHURDA) /776 /2024 () //	
397	D-ABLAPL/35414/2024	BHIKARI CHARAN NAYAK	AYODHYA NATH LENKA	DHENKANAL TOWN /282 /2016	

ORISSA HIGH COURT

FILING REPORT AS ON :25/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-ABLAPL/35419/2024	PRASANTA BEHERA	SANJIT MISHRA	PURI SADAR /508 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-ABLAPL/35423/2024	BIJAY KUMAR MALIK @ BIJAYA MALIK @ BAIJAYASUDHANSU SEKHAR DASH		PATTAMUNDAI RURAL PS /538 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/35428/2024	FAKIR RANA @ MAHAPATRA	SANJIB KUMAR BHANJADEO	BANAPUR P.S. /119 /2000	
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-ABLAPL/35432/2024	HEMANTA KUMAR MAJHI	SATYANARAYAN MISHRA	KALIMELA /131 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-ABLAPL/35434/2024	ALIVA MOHAPATRA	LALATENDU SAMANTARAY	BHUBANESWAR VIGILANCE /24 /2024	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	

ORISSA HIGH COURT

MISC CASES FILED on :25/11/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-TRPCRL/35386/2024 TRPCRL/ /	RANJITA ROUT MP	DR. BINODA KUMAR MISHRA	91/2024
2	D-CRP/46555/2024 CRP/ /	SANTOSH PATRA MP	BUDHIRAM DAS	94/2024
3	D-JCRLA/11/2023 JCRLA/11/2023	MANTU@PRAHALLAD NAYAK MP	MR. SAROJ KU. ROUSTRAY (AMICUS CURIAE)	252/2024
4	D-JCRLA/11/2023 JCRLA/11/2023	MANTU@PRAHALLAD NAYAK MP	MR. SAROJ KU. ROUSTRAY (AMICUS CURIAE)	253/2024
5	D-JCRLA/23085/2024 JCRLA/134/2024	PRAHALLAD JANI MP	ABHINANDAN PRADHAN (A.C.)	254/2024
6	D-CRLMP/34321/2024 CRLMP/1540/2024	RANJAN KUMAR SAHOO MP	BINI MISHRA	270/2024
7	D-TRP(C)/47270/2024 TRP(C)/360/2024	SUNANDA PATRA MP	BIJAY KUMAR BEHERA	395/2024
8	D-TRP(C)/49148/2024 TRP(C)/ /	SANGITA SINGH MP	APARES BHOI	396/2024
9	D-TRP(C)/49265/2024 TRP(C)/ /	SMITA MAHARANA MP	AMITAV TRIPATHY	397/2024
10	D-RVWPET/58/2017 RVWPET/58/2017	AMULYA KU.BEHERA MP	M/S.AKSHAYA KU.SAHOO	425/2024
11	D-RPFAM/49161/2024 RPFAM/ /	K.BENUGOPAL RAO MP	RAJIB LOCHAN PATTNAIK	519/2024
12	D-RPFAM/49161/2024 RPFAM/ /	K.BENUGOPAL RAO MP	RAJIB LOCHAN PATTNAIK	520/2024
13	D-RPFAM/49318/2024 RPFAM/ /	PRAFULLA KUMAR PATNAIK MP	DEBENDRA NARAYAN PATTANAIAK	521/2024
14	D-RPFAM/49318/2024 RPFAM/ /	PRAFULLA KUMAR PATNAIK MP	DEBENDRA NARAYAN PATTANAIAK	522/2024
15	D-MATA/35918/2024 MATA/300/2024	NIRANJAN MOHANTY MP	SATYABRATA MOHANTY	529/2024
16	D-MATA/44844/2024 MATA/411/2024	DEEPTIPRAVA KHUNTIA MP	NITYANANDA BEHURIA	530/2024
17	D-MATA/44468/2024 MATA/412/2024	PRATIMA PANI MP	MANOJ KUMAR PANDA	531/2024
18	D-MATA/49286/2024 MATA/ /	KEDARNATH PANDA MP	BYOMAKESH TRIPATHY	532/2024
19	D-MATA/89/2017 MATA/89/2017	ALLADA VIJAY KUMAR MP	M/S.BANSHIDHAR BAUG	533/2024
20	D-MATA/31480/2024 MATA/266/2024	LIPSA PADHI@HOTA MP	SANTOSH KUMAR NANDA	534/2024
21	D-CMAPL/49258/2024 CMAPL/ /	STATE OF ODISHA MP	SASWAT KUMAR DAS,A.G.A	578/2024
22	D-CMAPL/47022/2024 CMAPL/ /	URMILA MOHAPATRA MP	ADV	579/2024
23	D-FAO/44651/2024 FAO/519/2024	MANAGER(T.P.HUB), M/S. ORIENTAL INSURANCE CO. LTD., BBSR MP	SONNATEL FOR LTD., BBSR	989/2024
24	D-FAO/49309/2024 FAO/ /	D.M., M/S NEW INDIA ASSURANCE CO. LTD. MP	D.D.AM MCKHAN	990/2024
25	D-SA/367/1998 SA/367/1998	FAGU MP	M/S.BINAY KU. MOHANTY, J.SAHU, D.D.MOHANTY	1058/2024
26	D-SA/250/1990	SARASWATI	M/S.R.C.RATH	

	SA/250/1990	MP		1059/2024
27	D-SA/250/1990	SARASWATI	M/S.R.C.RATH	
	SA/250/1990	MP		1060/2024
28	D-SA/250/1990	SARASWATI	M/S.R.C.RATH	
	SA/250/1990	MP		1061/2024
29	D-SA/250/1990	SARASWATI	M/S.R.C.RATH	
	SA/250/1990	MP		1062/2024
30	D-SA/250/1990	SARASWATI	M/S.R.C.RATH	
	SA/250/1990	MP		1063/2024
31	D-SA/250/1990	SARASWATI	M/S.R.C.RATH	
	SA/250/1990	MP		1064/2024
32	D-SA/250/1990	SARASWATI	M/S.R.C.RATH	
	SA/250/1990	MP		1065/2024
33	D-SA/250/1990	SARASWATI	M/S.R.C.RATH	
	SA/250/1990	MP		1066/2024
34	D-SA/250/1990	SARASWATI	M/S.R.C.RATH	
	SA/250/1990	MP		1068/2024
35	D-SA/250/1990	SARASWATI	M/S.R.C.RATH	
	SA/250/1990	MP		1069/2024
36	D-SA/250/1990	SARASWATI	M/S.R.C.RATH	
	SA/250/1990	MP		1070/2024
37	D-SA/250/1990	SARASWATI	M/S.R.C.RATH	
	SA/250/1990	MP		1071/2024
38	D-SA/250/1990	SARASWATI	M/S.R.C.RATH	
	SA/250/1990	MP		1072/2024
39	D-SA/250/1990	SARASWATI	M/S.R.C.RATH	
	SA/250/1990	MP		1073/2024
40	D-SA/250/1990	SARASWATI	M/S.R.C.RATH	
	SA/250/1990	MP		1074/2024
41	D-SA/250/1990	SARASWATI	M/S.R.C.RATH	
	SA/250/1990	MP		1075/2024
42	D-SA/250/1990	SARASWATI	M/S.R.C.RATH	
	SA/250/1990	MP		1076/2024
43	D-SA/250/1990	SARASWATI	M/S.R.C.RATH	
	SA/250/1990	MP		1077/2024
44	D-SA/250/1990	SARASWATI	M/S.R.C.RATH	
	SA/250/1990	MP		1078/2024
45	D-SA/250/1990	SARASWATI	M/S.R.C.RATH	
	SA/250/1990	MP		1079/2024
46	D-SA/250/1990	SARASWATI	M/S.R.C.RATH	
	SA/250/1990	MP		1080/2024
47	D-CRLREV/25578/2024	PRIYADARSHINI AMRITA PANDA	BASUDEV PUJARI	
	CRLREV/557/2024	MP		1088/2024
48	D-CRLREV/35329/2024	NALINI RANJAN BOHIDAR	ARUN KUMAR ACHARYA	
	CRLREV/ /	MP		1089/2024
49	D-CRLREV/32068/2024	NARAYAN BEHERA	BYOMAKESH TRIPATHY	
	CRLREV/ /	MP		1090/2024
50	D-CRLREV/35360/2024	AMAR NATH DAS	MAHES DAS	
	CRLREV/ /	MP		1091/2024
51	D-CRLREV/35395/2024	AMARNATH BISOI	TUKUNA KUMAR MISHRA	
	CRLREV/ /	MP		1092/2024
52	D-CRLREV/35395/2024	AMARNATH BISOI	TUKUNA KUMAR MISHRA	
	CRLREV/ /	MP		1093/2024
53	D-RSA/388/2006	BHAGABATI NAYAK		
	RSA/388/2006	MP		1368/2024
54	D-RSA/388/2006	BHAGABATI NAYAK		
	RSA/388/2006	MP		1369/2024
55	D-RSA/388/2006	BHAGABATI NAYAK		
	RSA/388/2006	MP		1370/2024
56	D-RSA/49253/2024	DASARATHI KHANDUAL	DAYANANDA MOHAPATRA	
	RSA/ /	MP		1371/2024
57	D-RSA/49253/2024	DASARATHI KHANDUAL	DAYANANDA MOHAPATRA	
	RSA/ /	MP		1372/2024

58	D-RSA/49255/2024 RSA/ /	MARSHAL HEMRAM MP	PRAKASH RANJAN BARIK	1373/2024
59	D-RSA/49303/2024 RSA/ /	PANCHANAN DEBATA MP	TUSAR KUMAR MISHRA	1374/2024
60	D-CMP/49135/2024 CMP/ /	BHARAT SAHU MP	MANASH RANJAN NAYAK	1418/2024
61	D-CMP/49192/2024 CMP/ /	KABITA JENA MP	ARJUNA CHARANA BEHERA	1419/2024
62	D-CMP/49220/2024 CMP/ /	ROSALIN PRUSTY @ ROJALIN PRUSTY MP	AMIT KUMAR NATH	1420/2024
63	D-CMP/49292/2024 CMP/ /	GYANENDRANATH DAS MP	DILLIP KUMAR PRADHAN	1421/2024
64	D-CMP/38719/2024 CMP/1007/2024	INDUSIND BANK LTD., BBSR MP	SUPRATIK ACHARYA	1422/2024
65	D-CMP/49298/2024 CMP/ /	SARBESWAR GURU MP	SUSANTA KUMAR DASH	1423/2024
66	D-BLAPL/16688/2024 BLAPL/5691/2024	SIBA PRASAD RANA @ SHIBA PRASAD RANA MP	ANGALA KISHORE PANDA	1521/2024
67	D-BLAPL/14425/2023 BLAPL/14425/2023	RAJEEV LOCHAN DAS MP	BIBHUTI BHUSAN MISHRA	1522/2024
68	D-BLAPL/24254/2024 BLAPL/8558/2024	SURAJ PRAKASH MP	PABITRA KUMAR PAIK	1523/2024
69	D-BLAPL/24499/2024 BLAPL/8392/2024	SHAIK AMIN MP	JUDHISTHIR SAHOO	1524/2024
70	D-ABLAPL/21443/2024 ABLAPL/7638/2024	PRAHALLAD @ PRAHALLADA LENKA MP		2648/2024
71	D-ABLAPL/16989/2024 ABLAPL/5893/2024	BIDYADHAR PRADHAN MP		2649/2024
72	D-ABLAPL/32603/2024 ABLAPL/12593/2024	BABU @SK. ISTAK MP	UPENDRA KUMAR PANDEY	2650/2024
73	D-ABLAPL/28830/2024 ABLAPL/10899/2024	DEBASHIS BARIK MP		2651/2024
74	D-ABLAPL/5833/2017 ABLAPL/5833/2017	NAMITA SAHOO MP		2652/2024
75	D-ABLAPL/11659/2023 ABLAPL/11659/2023	RABI @ RABI KUMAR RAY MP		2653/2024
76	D-ABLAPL/28395/2024 ABLAPL/10464/2024	JAYARAM ORAM MP		2654/2024
77	D-ABLAPL/29688/2024 ABLAPL/11129/2024	SUJIT CHHACHHAN @ KUNU CHHACHHAN MP	NINESH KUMAR MOHANTY	2655/2024
78	D-MACA/49131/2024 MACA/ /	ROHIT KUMAR SAHOO MP	PRADEEP KUMAR MISHRA	2790/2024
79	D-MACA/49132/2024 MACA/ /	KAILASH CHANDRA DASH MP	PRADEEP KUMAR MISHRA	2791/2024
80	D-MACA/49132/2024 MACA/ /	KAILASH CHANDRA DASH MP	PRADEEP KUMAR MISHRA	2792/2024
81	D-MACA/49133/2024 MACA/ /	RANJAN KUMAR NAYAK@RANJAN NAYAK MP	PRADEEP KUMAR MISHRA	2793/2024
82	D-MACA/49168/2024 MACA/ /	LALIT MAHAPATRA MP	GOKULA NANDA SAHU	2794/2024
83	D-MACA/49168/2024 MACA/ /	LALIT MAHAPATRA MP	GOKULA NANDA SAHU	2795/2024
84	D-MACA/49182/2024 MACA/ /	KAILASH CHANDRA MOHANTY MP	BIRANCHI NARAYAN RATH	2796/2024
85	D-MACA/49182/2024 MACA/ /	KAILASH CHANDRA MOHANTY MP	BIRANCHI NARAYAN RATH	2797/2024
86	D-MACA/49204/2024 MACA/ /	ARATI MOHANTY@ARATI MOHANTY MP	BIRANCHI NARAYAN RATH	2798/2024
87	D-MACA/49204/2024 MACA/ /	ARATI MOHANTY@ARATI MOHANTY MP	BIRANCHI NARAYAN RATH	2799/2024
88	D-MACA/49204/2024 MACA/ /	ARATI MOHANTY@ARATI MOHANTY MP	BIRANCHI NARAYAN RATH	2800/2024
89	D-MACA/49242/2024	ARAKHIT KISAN	PABITRA KUMAR NAYAK	

	MACA/ /	MP		2801/2024
90	D-MACA/46362/2024	ORIENTAL INSURANCE COMPANY LTD., BALASORE	BYOMKALI KHAN	
	MACA/ /	MP		2802/2024
91	D-MACA/47034/2024	D.M., ORIENTAL INSURANCE CO.LTD., BALASORE	BYOMKALI KHAN	
	MACA/ /	MP		2803/2024
92	D-MACA/49296/2024	D.M., ORIENTAL INSURANCE CO.LTD., BALASORE	PRANJOD KUMAR TRIPATHY	
	MACA/ /	MP		2804/2024
93	D-MACA/49296/2024	D.M., ORIENTAL INSURANCE CO.LTD., BALASORE	PRANJOD KUMAR TRIPATHY	
	MACA/ /	MP		2805/2024
94	D-MACA/49296/2024	D.M., ORIENTAL INSURANCE CO.LTD., BALASORE	PRANJOD KUMAR TRIPATHY	
	MACA/ /	MP		2806/2024
95	D-CRLA/231/2015	ABHIMANYU GOUDA	M/S.PRASANNA KU.MISHRA	
	CRLA/231/2015	MP		3000/2024
96	D-CRLA/35245/2024	RAVI	SUDHIR RANJAN MOHAPATRA	
	CRLA/1185/2024	MP		3001/2024
97	D-CRLA/35245/2024	RAVI	SUDHIR RANJAN MOHAPATRA	
	CRLA/1185/2024	MP		3002/2024
98	D-CRLA/35242/2024	BIBHUTI ROUT@SIRIA	GHANASHYAM MUDULI	
	CRLA/ /	MP		3003/2024
99	D-CRLA/35242/2024	BIBHUTI ROUT@SIRIA	GHANASHYAM MUDULI	
	CRLA/ /	MP		3004/2024
100	D-CRLA/674/2019	GADA HUIKA	ADITYA KUMAR MOHAPATRA	
	CRLA/674/2019	MP		3005/2024
101	D-CRLA/679/2022	SALILA KUMAR PATTNAIK@TARINI	ABHAYA KUMAR PARIDA	
	CRLA/679/2022	MP		3006/2024
102	D-CRLA/35259/2024	SIDHANTA PARIDA	ARIJEET MISHRA	
	CRLA/ /	MP		3007/2024
103	D-CRLA/35259/2024	SIDHANTA PARIDA	ARIJEET MISHRA	
	CRLA/ /	MP		3008/2024
104	D-CRLA/35261/2024	JITEN JAMUDA	ARIJEET MISHRA	
	CRLA/ /	MP		3009/2024
105	D-CRLA/35261/2024	JITEN JAMUDA	ARIJEET MISHRA	
	CRLA/ /	MP		3010/2024
106	D-CRLA/35261/2024	JITEN JAMUDA	ARIJEET MISHRA	
	CRLA/ /	MP		3011/2024
107	D-CRLA/47/2020	DEBA MAJHI	HIMANSHU BHUSAN DASH	
	CRLA/47/2020	MP		3012/2024
108	D-CRLA/33204/2024	VED RAM GIRI	PABITRA KUMAR PAIK	
	CRLA/1174/2024	MP		3013/2024
109	D-CRLA/35332/2024	GHANASHYAM EKKA @ MUDHU	BISWAJIT NAYAK	
	CRLA/ /	MP		3014/2024
110	D-CRLA/35332/2024	GHANASHYAM EKKA @ MUDHU	BISWAJIT NAYAK	
	CRLA/ /	MP		3015/2024
111	D-CRLA/35355/2024	BASUDEV @BASU RATHA	SAUBHAGYA KETAN NAYAK	
	CRLA/ /	MP		3016/2024
112	D-CRLA/35355/2024	BASUDEV @BASU RATHA	SAUBHAGYA KETAN NAYAK	
	CRLA/ /	MP		3017/2024
113	D-CRLA/121/2022	R.TRILOCHANA	LALIT NARAYAN PATTNAIK, (M/S.BASUDEV PUJARI, B.K.NAYAK, P.	
	CRLA/121/2022	MP		3018/2024
114	D-CRLA/35415/2024	KALAI SINGH KERAI @ KALAY	KULDEEP MOHANTY	
	CRLA/ /	MP		3019/2024
115	D-CRLA/35415/2024	KALAI SINGH KERAI @ KALAY	KULDEEP MOHANTY	
	CRLA/ /	MP		3020/2024
116	D-CRLA/35415/2024	KALAI SINGH KERAI @ KALAY	KULDEEP MOHANTY	
	CRLA/ /	MP		3021/2024
117	D-CRLA/35424/2024	GANESH PANIGRAHI @ TILU	LALATENDU SAMANTARAY	
	CRLA/ /	MP		3022/2024
118	D-CRLA/35424/2024	GANESH PANIGRAHI @ TILU	LALATENDU SAMANTARAY	
	CRLA/ /	MP		3023/2024
119	D-CRLA/35430/2024	SK. JAFFIR @ SK. SARIFF	LALATENDU SAMANTARAY	
	CRLA/ /	MP		3024/2024
120	D-CRLA/35430/2024	SK. JAFFIR @ SK. SARIFF	LALATENDU SAMANTARAY	
	CRLA/ /	MP		3025/2024

121	D-CRLMC/35244/2024 CRLMC/4403/2024	BISWARANJAN MOHANTY MP	SITIKANT MISHRA	3124/2024
122	D-CRLMC/23481/2024 CRLMC/2982/2024	MINI SAHU@SAHOO MP	RAMANI KANTA PATTANAIK	3125/2024
123	D-CRLMC/35254/2024 CRLMC/ /	B.RAVI KUMAR MP	SAMARENDRA MOHANTY	3126/2024
124	D-CRLMC/18398/2024 CRLMC/2366/2024	IRFAN KHAN MP		3127/2024
125	D-CRLMC/19185/2024 CRLMC/2600/2024	M/S. JINDAL INDIA THERMAL POWER LTD SIT KUMAR DASH, PRAFULLA KUMAR RATH (SR. ADV.) MP		3128/2024
126	D-CRLMC/19559/2024 CRLMC/2514/2024	SATYA NAYAK @ SATYABAN @ SATYABHANU NAYAK MP		3129/2024
127	D-CRLMC/35271/2024 CRLMC/ /	SATYAJIT ROUT MP	RAMESH CHANDRA OJHA	3130/2024
128	D-CRLMC/35254/2024 CRLMC/ /	B.RAVI KUMAR MP	SAMARENDRA MOHANTY	3131/2024
129	D-CRLMC/9786/2024 CRLMC/1533/2024	DILIP BEHERA MP	SUPRATIV SAHOO	3132/2024
130	D-CRLMC/35291/2024 CRLMC/ /	SANGRAM SAMANATASINGHAR @ SANGRAM KISHORANAYAK MP	SANGRAM SAMANATASINGHAR	3133/2024
131	D-CRLMC/35348/2024 CRLMC/ /	BULU @ LAXMI NARAYAN SAMAL MP	ANIRUDHA DAS	3134/2024
132	D-CRLMC/35356/2024 CRLMC/ /	BULU@LAXMI NARAYAN SAMAL MP	ANIRUDHA DAS	3135/2024
133	D-CRLMC/35364/2024 CRLMC/ /	TAPAS KUMAR AICH MP	AMULYA RATNA PANDA	3136/2024
134	D-CRLMC/35370/2024 CRLMC/ /	SADASIVA NAYAK @ SADA NAYAK MP	AMITAV TRIPATHY	3137/2024
135	D-CRLMC/34641/2024 CRLMC/ /	PRATAP KHATUA MP	SALONI MOHANTY	3138/2024
136	D-CRLMC/35366/2024 CRLMC/ /	RABINARAYAN MISHRA MP	PRANAYANEE DASMOHAPATRA	3139/2024
137	D-CRLMC/35378/2024 CRLMC/ /	MANAGOBINDA JENA MP	SATYA NARAYAN MISHRA 4	3140/2024
138	D-CRLMC/35379/2024 CRLMC/ /	MIR JALLAL UDDIN @ KALIA MP	PRABHAS CHANDRA PANDA	3141/2024
139	D-CRLMC/35382/2024 CRLMC/ /	BIKASH PATRA @ BIKASH CHANDRA PATRA MP	SATYA NARAYAN MISHRA 4	3142/2024
140	D-CRLMC/3126/2023 CRLMC/3126/2023	JAJATI KUMAR BEHERA MP		3143/2024
141	D-CRLMC/35411/2024 CRLMC/ /	BHASKAR CHANDRA TRIPATHY MP	NIRANJAN MAHARANA	3144/2024
142	D-CRLMC/35413/2024 CRLMC/ /	KASHINATH MITRA MP	DILLIP KUMAR PRADHAN	3145/2024
143	D-WA/49121/2024 WA/ /	STATE OF ODISHA MP	SIDHARTH PRASAD DASH	8266/2024
144	D-WA/49121/2024 WA/ /	STATE OF ODISHA MP	SIDHARTH PRASAD DASH, A.S.C	8267/2024
145	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL, A.G.A	8268/2024
146	D-WA/49181/2024 WA/ /	DR.SARAT CHANDRA GOUNTIA MP	SISIR KUMAR PUROHIT	8269/2024
147	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL, A.G.A	8270/2024
148	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL, A.G.A	8271/2024
149	D-WA/49197/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A	8272/2024
150	D-WA/49197/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A	8273/2024
151	D-WA/49197/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A	8274/2024
152	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL, A.G.A	

	WA/197/2024	MP		8275/2024
153	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	8276/2024
154	D-WA/49117/2024 WA/ /	BILASINI NANDA MP	PRADIP KUMAR RAY	8277/2024
155	D-WA/44955/2024 WA/2956/2024	ANIL KUMAR AGRAWAL MP	RABINDRA NATH DEBATA	8278/2024
156	D-WA/49306/2024 WA/ /	TAPAN KUMAR MALLICK MP	BHAKTISUDHA SAHOO	8279/2024
157	D-WA/49306/2024 WA/ /	TAPAN KUMAR MALLICK MP	BHAKTISUDHA SAHOO	8280/2024
158	D-WP(C)/22814/2024 WP(C)/12875/2024	M/S. WOODHILL HILLWAYS (JV), GHAZIABAD MP	ABHIRAM DWIBEDI,G.MUKHARJEE	15775/2024
159	D-WP(C)/49122/2024 WP(C)/29351/2024	SUNIL KUMAR PRADHAN MP	MALAYA KETAN BALABANTRAY	15776/2024
160	D-WP(C)/49120/2024 WP(C)/ /	ANIL AGARWAL FOUNDATION MP	PRASHANTA KUMAR NAYAK	15777/2024
161	D-WP(C)/49124/2024 WP(C)/ /	PRATAP CHANDRA DASH MP	LALATENDU SAMAL	15778/2024
162	D-WP(C)/49125/2024 WP(C)/29328/2024	SIBARAM JENA MP	BISWABIHARI MOHANTY	15779/2024
163	D-WP(C)/49126/2024 WP(C)/ /	SARAT KUMAR JENA MP	SUKANTA KUMAR NAYAK (2)	15780/2024
164	D-WP(C)/41629/2024 WP(C)/26946/2024	PRASANTA MOHANTY MP	PRAVAT KUMAR NAYAK	15781/2024
165	D-WP(C)/49127/2024 WP(C)/29395/2024	M/S. SAPNA BUILDERS AND SUPPLIERS, MP	LAKSHMI MOHANTY	15782/2024
166	D-WP(C)/31447/2024 WP(C)/17863/2024	SACHIKANT SATAPATHY MP	BAIDHAR SAHOO	15783/2024
167	D-WP(C)/39567/2021 WP(C)/39567/2021	MAYADHAR SAHOO MP	M/S	15784/2024
168	D-WP(C)/13842/2024 WP(C)/8715/2024	MANORANJAN MOHANTY MP	TUSAR KUMAR MISHRA	15785/2024
169	D-WP(C)/49139/2024 WP(C)/ /	NITESH BANCHHOR MP	PRAFULLA KUMAR KAR	15786/2024
170	D-WP(C)/49141/2024 WP(C)/ /	M/S. MISRILALL MINES PVT. LTD., JAJPURADITYA NARAYAN RAY MP		15787/2024
171	D-WP(C)/49141/2024 WP(C)/ /	M/S. MISRILALL MINES PVT. LTD., JAJPURADITYA NARAYAN RAY MP		15788/2024
172	D-WP(C)/49052/2024 WP(C)/ /	BHISMADEV TANDIA MP	BICHITRA NARAYANA SATAPATHY	15789/2024
173	D-WP(C)/47015/2024 WP(C)/28223/2024	SHAIKH SITARULLAH MP	CHANDRAKANTA NAYAK	15790/2024
174	D-WP(C)/36979/2024 WP(C)/22059/2024	ALEKHA PRASAD SAHOO MP		15791/2024
175	D-WP(C)/36983/2024 WP(C)/22352/2024	RABINDRA KUMAR PATI MP		15792/2024
176	D-WP(C)/37037/2024 WP(C)/22147/2024	RAMESH CHANDRA DALAI MP		15793/2024
177	D-WP(C)/36977/2024 WP(C)/22028/2024	BIJAY KUMAR LENKA MP		15794/2024
178	D-WP(C)/36982/2024 WP(C)/22032/2024	PRAMOD KUMAR MISHRA MP		15795/2024
179	D-WP(C)/34384/2023 WP(C)/34384/2023	LAKSHMI @ LAXMI SAHU MP	DEEPALI MAHAPATRA	15796/2024
180	D-WP(C)/38801/2023 WP(C)/38801/2023	PRASANTA KUMAR SAMARTHA MP		15797/2024
181	D-WP(C)/36705/2024 WP(C)/24398/2024	PINAKI SANKAR NANDA MP	CHITTA RANJAN DAS	15798/2024
182	D-WP(C)/47294/2024 WP(C)/29400/2024	PRADIP KUMAR SINGH MP	BICHITRA NANDA MOHAPATRA	15799/2024
183	D-WP(C)/37025/2024 WP(C)/24144/2024	DR. TAPAN KUMAR PRADHAN MP		15800/2024

184	D-WP(C)/49165/2024 WP(C)/ /	JAYERA BIBI MP	ARUN KUMAR PATRA	15801/2024
185	D-WP(C)/49166/2024 WP(C)/ /	PRAHALLAD NAYAK MP	BISWAJIT MOHAPATRA	15802/2024
186	D-WP(C)/20866/2019 WP(C)/20866/2019	SATYAKAM MOHAPATRA MP	M/S.M.R.MOHAPATRA	15803/2024
187	D-WP(C)/49166/2024 WP(C)/ /	PRAHALLAD NAYAK MP	BISWAJIT MOHAPATRA	15804/2024
188	D-WP(C)/49167/2024 WP(C)/ /	BIJAY KUMAR MAITY MP	SUDEEP KUMAR SARANGI	15805/2024
189	D-WP(C)/47312/2024 WP(C)/27831/2024	DR.ANUPAM MISHRA MP	TRILOCHAN NANDA	15806/2024
190	D-WP(C)/49170/2024 WP(C)/ /	MAA ASHURAGADIAN WOMEN SELF HELPER GROUP, SUBARNAPUR MP		15807/2024
191	D-WP(C)/41538/2023 WP(C)/41538/2023	SNIGDHA PATNAIK @ MOHANTY MP		15808/2024
192	D-WP(C)/49172/2024 WP(C)/ /	SCHOOL FOR DEAF, MANAGED BY GENERAL WELFARE SOCIETY, TITAPABAN SEVA SANGHA, PURI MP		15809/2024
193	D-WP(C)/19619/2022 WP(C)/19619/2022	DR. PURNA CHANDRA MISHRA MP	SUBHASREE MOHANTY	15810/2024
194	D-WP(C)/49174/2024 WP(C)/ /	SUBRAT NAYAK MP	MALAYA KUMAR MISHRA	15811/2024
195	D-WP(C)/22986/2014 WP(C)/22986/2014	KADAMBARI ROUTRAY MP		15812/2024
196	D-WP(C)/16011/2022 WP(C)/16011/2022	RANJAN KUMAR SAHOO MP	NIRANJAN LENKA	15813/2024
197	D-WP(C)/16007/2022 WP(C)/16007/2022	SWARNALATA SAHOO MP	NIRANJAN LENKA	15814/2024
198	D-WP(C)/48514/2024 WP(C)/29184/2024	SATYABHAMA BADAJENA MP	BIDYADHAR MANSING	15815/2024
199	D-WP(C)/49184/2024 WP(C)/ /	MAA DURGA BANIKA SANGHA, KORAPUTANJAN KUMAR BISWAL MP		15816/2024
200	D-WP(C)/45243/2024 WP(C)/26630/2024	PRATYUSH KUMAR TRIPATHY MP	SUDARSHAN NANDA	15817/2024
201	D-WP(C)/40186/2023 WP(C)/40186/2023	KUNILATA ROUT MP	SHANTI PRAKASH MOHANTY	15818/2024
202	D-WP(C)/47109/2024 WP(C)/27730/2024	PRATYUSH KUMAR TRIPATHY MP	SUDARSHAN NANDA	15819/2024
203	D-WP(C)/49183/2024 WP(C)/ /	M/S. OM SHREE INFRATECH PRIVATE LIMITED, BILASIPADA MP		15820/2024
204	D-WP(C)/49186/2024 WP(C)/ /	GOVINDA CHANDRA NAYAK MP	ABHILASH MISHRA	15821/2024
205	D-WP(C)/49187/2024 WP(C)/ /	GITANJALI BARIK MP	ABHILASH MISHRA	15822/2024
206	D-WP(C)/49188/2024 WP(C)/ /	NARAYAN KUMAR NAYAK MP	ABHILASH MISHRA	15823/2024
207	D-WP(C)/49189/2024 WP(C)/ /	HARKE BAHADUR MP	ABHILASH MISHRA	15824/2024
208	D-WP(C)/49190/2024 WP(C)/ /	JAYANTA KUMAR NAYAK MP	ABHILASH MISHRA	15825/2024
209	D-WP(C)/49195/2024 WP(C)/ /	ASISH KUMAR BARIK MP	ABHILASH MISHRA	15826/2024
210	D-WP(C)/49196/2024 WP(C)/ /	NARIA BAHADUR MP	ABHILASH MISHRA	15827/2024
211	D-WP(C)/49199/2024 WP(C)/ /	BRAJA KISHORE JENA MP	SUBHASREE MOHANTY	15828/2024
212	D-WP(C)/49202/2024 WP(C)/ /	HIMANSHU SEKHAR DASH MP	BIKASH KUMAR KUND	15829/2024
213	D-WP(C)/49205/2024 WP(C)/ /	SITARAM PRADHAN MP	BAIDHAR SAHOO	15830/2024
214	D-WP(C)/49203/2024 WP(C)/ /	M/S. NIRMANI ENGINEERS AND CONSTRUCTION, BALASORE MP		15831/2024
215	D-WP(C)/48159/2024	THE SECTIONAL OFFICER E.S.O., SONEPUR, SONER, ELECTRICAL SECTION, SUBARNAPUR		

	WP(C)/29286/2024	MP		15832/2024
216	D-WP(C)/49211/2024 WP(C)/ /	M/S.ANANTA GOPAL TRADERS, CUTTACK MP	PRAVAT KUMAR NAYAK	15833/2024
217	D-WP(C)/49217/2024 WP(C)/29391/2024	MANIKA NAIK MP	SAMBIT RATH	15834/2024
218	D-WP(C)/32320/2024 WP(C)/20466/2024	SUSHREE ROJALIN BARAL MP	SHASHI BHUSAN JENA	15835/2024
219	D-WP(C)/49223/2024 WP(C)/ /	NITYANANDA SAHOO MP	SOUMYA RANJAN DAS	15836/2024
220	D-WP(C)/49214/2024 WP(C)/ /	SRADHA SUMAN PANIGRAHY MP	SIDHARTH PRASAD DAS	15837/2024
221	D-WP(C)/49224/2024 WP(C)/ /	M/S. SHYAM BIHARI BIJAY PRASAD, BOLANGIR MP	RUDRA PRASAD KAR	15838/2024
222	D-WP(C)/49225/2024 WP(C)/ /	TYAGA, SAMBALPUR MP	PRASANTA KUMAR TRIPATHY	15839/2024
223	D-WP(C)/49227/2024 WP(C)/ /	ASHISH KUMAR DAS MP	PRADEEP KUMAR DAS	15840/2024
224	D-WP(C)/49229/2024 WP(C)/ /	MILLY BARIK MP	DILLIP KUMAR RAY	15841/2024
225	D-WP(C)/49238/2024 WP(C)/ /	M/S. RAJESH PRASAD PRADIP KUMAR MP	RUDRA PRASAD KAR	15842/2024
226	D-WP(C)/49215/2024 WP(C)/ /	SOUMYA RANJAN PATRA MP	JAGAMOHAN PATTANAIK	15843/2024
227	D-WP(C)/49246/2024 WP(C)/ /	M/S.SHRDHANAND RAMMURTI PRASAD, BODENR MP	RUDRA PRASAD KAR	15844/2024
228	D-WP(C)/49249/2024 WP(C)/ /	BIKRAM KESHARI ROUTRAY MP	ANUPAM RATH	15845/2024
229	D-WP(C)/49251/2024 WP(C)/ /	AMARBAR DHAL MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA	15846/2024
230	D-WP(C)/49252/2024 WP(C)/ /	JAYANTA KUMAR MOHANTY MP	SUVASHISH PATTANAIK	15847/2024
231	D-WP(C)/49254/2024 WP(C)/ /	RANJAN KUMAR DHAL MP	MAMATA MISHRA	15849/2024
232	D-WP(C)/38617/2023 WP(C)/38617/2023	KISHOR CHANDRA NAIK MP		15850/2024
233	D-WP(C)/48975/2024 WP(C)/ /	LAXMIPRIYA MALLA MP	SAROJ KUMAR PADHI	15851/2024
234	D-WP(C)/49256/2024 WP(C)/ /	GANGADHAR DAS MP	SAIBRATA RATH	15852/2024
235	D-WP(C)/24277/2014 WP(C)/24277/2014	DR.JYOTI PR.MITRA MP		15853/2024
236	D-WP(C)/49259/2024 WP(C)/ /	SUBHENDU MISHRA MP	ABHISEK MOHANTY	15854/2024
237	D-WP(C)/49248/2024 WP(C)/ /	M/S. PRASANTA KUMAR SWAIN MP	KSHIROD KUMAR SAHOO	15855/2024
238	D-WP(C)/49266/2024 WP(C)/ /	DHARANIDHAR MALLICK MP	SHASHI BHUSAN JENA	15856/2024
239	D-WP(C)/48879/2024 WP(C)/29256/2024	JAGNYASENI RANA MP	ASHOK KUMAR DAS	15857/2024
240	D-WP(C)/48675/2024 WP(C)/29040/2024	DOLANTI NAG MP	ASHOK KUMAR DAS	15858/2024
241	D-WP(C)/49269/2024 WP(C)/ /	MR.DILIP KUMAR MOTWANI MP	ARNAV DASH	15859/2024
242	D-WP(C)/49270/2024 WP(C)/ /	GAGAN BIHARI BEHERA MP	LAXMIKANTA MOHANTY	15860/2024
243	D-WP(C)/49271/2024 WP(C)/ /	PRAFULLA KUMAR ROUT MP	TUSAR KUMAR MISHRA	15861/2024
244	D-WP(C)/49277/2024 WP(C)/ /	THE SAMBALPUR DISTRICT COOPERATIVE BANK LTD., BARGARH MP		15862/2024
245	D-WP(C)/49279/2024 WP(C)/ /	DHANURAM MAJHI MP	HEMANTA KUMAR MOHANTA	15863/2024
246	D-WP(C)/49288/2024 WP(C)/ /	MOHAN MAJHI @ HANSDAH MP	HEMANTA KUMAR MOHANTA	15864/2024

247	D-WP(C)/49290/2024 WP(C)/ /	SUMITRA JENA MP	SURESH CHANDRA DASH	15865/2024
248	D-WP(C)/49293/2024 WP(C)/ /	PRASAN KUMAR BHUJABAL MP	MANAS KUMAR CHAND	15866/2024
249	D-WP(C)/42437/2024 WP(C)/ /	JYOSTNA RANI MALLICK MP	ALOK KUMAR MOHAPATRA	15867/2024
250	D-WP(C)/49294/2024 WP(C)/ /	BHAGIRATHI SAHOO MP	SABYASACHI MISHRA	15868/2024
251	D-WP(C)/49297/2024 WP(C)/ /	BAIKUNTHA BHUJABAL MP	MANAS KUMAR CHAND	15869/2024
252	D-WP(C)/49300/2024 WP(C)/ /	BIRANCHI NARAYAN BHATTACHARYA MP	SABYASACHI MISHRA	15870/2024
253	D-WP(C)/49301/2024 WP(C)/ /	BHOJRAM AHIR MP	RABI NARAYAN SWAIN	15871/2024
254	D-WP(C)/33908/2024 WP(C)/20072/2024	JEMA ANGARAI MP	SOUBHAGYA KUMAR DASH	15872/2024
255	D-WP(C)/49307/2024 WP(C)/ /	M/S INDORAMA INDIA PRIVATE LIMITED MP	ASIT KUMAR DASH	15873/2024
256	D-WP(C)/49280/2024 WP(C)/ /	MADHU DHANGADAMAJHI MP	MANORANJAN PADHY	15874/2024
257	D-WP(C)/49280/2024 WP(C)/ /	MADHU DHANGADAMAJHI MP	MANORANJAN PADHY	15875/2024
258	D-WP(C)/49315/2024 WP(C)/ /	PRAMILA SWAIN MP	BIBEKANANDA BHUYAN	15876/2024
259	D-WP(C)/49316/2024 WP(C)/ /	MAA SIDHESWARI THAKURANI MP	UMA CHARAN MISHRA	15877/2024